

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE)  
AT CHENNAI**

O.A. No. 268 of 2024

C.Venkatesan  
S/O. Chinnapalam Nadar  
No. 34, Keelanaivaladivillai street  
Arumuganeri-628202

.... Applicant

-Vs-

District Collector  
Thoothukudi, National Highways, 7A,  
PSP Nagar, Korampallam  
Thoothukudi – 628101 & 6 Ors.

...Respondents

**COUNTER AFFIDAVIT FILED ON BEHALF OF THE 7<sup>th</sup> RESPONDENT**

**DATE :12.04.2025**

M/s. Anupam Raghuraman(1005/2020)  
C.Seethapathy (1237/1994)  
A.Umasankar(311/1998)  
I.Rollence Samuel (481/2021)  
P. Pavithra Raghavi (4654/2021)  
S.Sakthi Aatharsh (6103/2021)  
S.Sandesh Saravanan (872/2022)

**COUNSEL FOR 7<sup>th</sup> RESPONDENT**

**[anupam.raman300@gmail.com](mailto:anupam.raman300@gmail.com)**

**9940079150**

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Certified that the above documents are true copies of originals

Dated at Chennai on this the 12<sup>th</sup> Day of April, 2025



**Counsel for 7<sup>th</sup> Respondent**

**BEFORE THE NATIONAL GREEN TRIUNAL (SOUTHERN ZONE)  
AT CHENNAI**

O.A. No. 268 of 2024

C.Venkatesan  
S/O. Chinnapalam Nadar  
No. 34, Keelanaivaladivillai street  
Arumuganeri-628202

.... Applicant

-Vs-

1. District Collector  
Thoothukudi, National Highways, 7A,  
PSP Nagar, Korampallam,  
Thoothukudi - 628101.
2. The District Revenue Officer,  
Thoothukudi District, National Highways, 7A,  
PSP Nagar, Korampallam,  
Thoothukudi - 628101
3. The Tahsildar  
Thoothukudi District, National Highways, 7A,  
PSP Nagar, Korampallam,  
Thoothukudi - 628101
4. The Tamilnadu Pollution Control Board,  
Rep. by its Chairman,  
76, Mount Road,  
Guindy, Chennai - 600032
5. The District Environmental Engineer,  
The Tamilnadu Pollution Control Board,  
SIPCOT Industrial Estate, Thoothukudi - 628008
6. The Divisional Forest Officer  
Social Forestry Division,  
113-4/1, Ettayapuram road,  
Thoothukudi - 628002
7. DCW Factory Limited,  
Represented by its Director,  
Sahupuram, Arumuganeri,  
Kayalpattinam North Village,  
Thoothukudi -628229

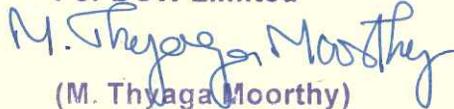
.... Respondents

For DCW Limited  
*M. Thyaga Moorthy*  
(M. Thyaga Moorthy)  
General Manager  
(Legal & Indirect Taxation)

**COUNTER AFFIDAVIT FILED ON BEHALF OF 7<sup>TH</sup> RESPONDENT**

I, M.ThyagaMoorthy, Son of Mr. R.Mylswamy, aged about 53 years, working as General Manager (Legal & Indirect Taxation), having office at Sahupuram, Arumuganeri, Kayalpattinam North Village, Thoothukudi -628229, having come down to Chennai temporarily do hereby solemnly affirm and sincerely state as follows:

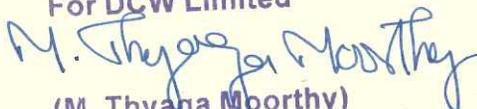
1. I am working as General Manager (Legal & Indirect Taxation) in the office of the 7<sup>th</sup> Respondent and have been duly authorized to depose on behalf of the 7<sup>th</sup> Respondent. As such, I am well acquainted with the facts of the case.
2. I submit that this respondent denies the averments made in the Application as false and incorrect except those that are specifically admitted herein in this Counter Affidavit.
3. I submit that this respondent is a leading Chemical powerhouse and a large manufacturer of Specialty Chemicals like C-PVC, Synthetic iron oxide pigment, Synthetic Rutile; Intermediate Chemicals like, Hydrochloric acid, Liquid Chlorine, Utox, Ferric Chloride, Sodium Hypochlorite, Ammonium Bicarbonate, Sodium Bicarbonate and; Commodity Chemicals like Soda Ash, Caustic soda, PVC, Etc. I submit that this respondent provides key ingredients across multiple industries from agricultural products to detergents, food, pharmaceuticals, pigments, fertilizers, alumina and other industrial products.
4. I submit that the averments in Para 1 of the Application are denied as false. The averment that the Applicant is running salt pans for manufacturing salt in Arumuganeri in survey numbers 323 (5.50 Acres) and 324 (4.75 Acres) is incorrect. The Applicant does not run any salt pans in survey number 323, as the said parcel of land was leased to the 7<sup>th</sup> Respondent (DCW Limited) through a Memorandum of Understanding dated 21.12.2019. This Respondent has been paying the annual lease rent regularly as per the terms of the agreement.
5. I submit that the averments in para 2 of the application alleging that the 7<sup>th</sup> respondent has a sewage storing evaporation pond in survey number 267 and the alleging that it is a forest land is incorrect and false. The said survey number 267 belongs to the 7<sup>th</sup> respondent, who operates salt pans on the said

For DCW Limited  
  
(M. Thyaga Moorthy)  
General Manager  
(Legal & Indirect Taxation)

land and the same is substantiated by (i) The Tamil Nadu Pollution Control Board (hereinafter referred to as 'TNPCB') Consent order No.2108236663282 dated 21.03.2021 which explicitly mentions survey number No.267 for salt production and (ii) the Kayalpattinam North Village Adankal endorsed by the Village Administrator Office (VAO) confirming that survey number 267 is classified as salt pan land. Further the RTI reply given by the District Forest Officer Thoothukudi by letter Ka/6644/2014 dated 17.12.2014 clarifies that the Reserve Forest is located in Kudiraimozhi Theri in Tiruchendur Taluk of Thoothukudi District, and does not specify any survey numbers as forest land. This unequivocally disproves the Applicant's claim that Survey No.267 is a forest land. The solar evaporation pond located on the property has been duly authorized by the TNPCB for the discharge of sewage and trade effluent as evidenced by the TNPCB consent order No. 2208143186747 dated 08.04.2022. The operation and maintenance of these solar evaporation ponds are monitored by the TNPCB authorities on a quarterly basis by drawing samples for analysis. This is evidenced by the TNPCB invoice 52/28.06.2024 and 115/26.09.2024 showing the point of sample collection and the analysis report of it. All the aforesaid documents and evidence demonstrate that this respondent is operating strictly in compliance with law, and the allegations made by the Applicant are baseless and without merit.

6. I submit that averments in para 4 of the Application that the 7<sup>th</sup> respondent possess 40 unauthorized bore wells are categorically denied as false, baseless and incorrect. The said borewells are, in fact, test bores installed solely for the purpose of testing water salinity and quality conditions. It is further submitted that these test bores are monitored by the Tamil Nadu Pollution Control Board (TNPCB), which periodically draws samples to ensure compliance with environmental and regulatory standards. Additionally, the establishment and usage of these test bores are carried out in adherence to applicable rules and guidelines governing environmental conservation and water management. Therefore, the claim of the unauthorized borewells is devoid of merits.

7. I submit that the averments in Para 5 to 13 of the Application are irrelevant to the present issue and are merely an attempt to introduce past events in order to create an alibi, which has no bearing on the matter at hand. It is submitted that the Tamil Nadu Pollution Control Board (TNPCB) authorities periodically draw water samples from the test bores to monitor the water quality and

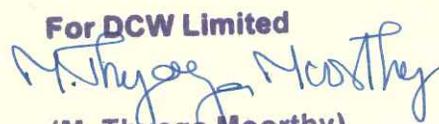
For DCW Limited  
  
(M. Thyaga Moorthy)  
General Manager  
(Legal & Indirect Taxation)

condition in connection with the operation of the solar evaporation pond. It is pertinent to note that the operation of the solar evaporation pond is expressly permitted under the Consent Order issued by the TNPCB, and the activities conducted are in strict compliance with the terms and conditions prescribed therein.

8. It is further submitted that the 7th Respondent has been diligently complying with all instructions and directives issued by the Tamil Nadu Pollution Control Board (TNPCB) from time to time. The compliance with such instructions has been duly communicated to the Board on a periodic basis, thereby demonstrating the 7th Respondent's adherence to regulatory requirements.

9. I submit that the averments contained in paragraphs 14 to 20 of the petition are misleading and represent only a partial truth, as the Applicant has deliberately omitted material facts relevant to the issue at hand. The Applicant has deliberately concealed the fact that unprecedented rainfall occurred in the districts of Thoothukudi, Tirunelveli, and Tenkasi on 17.12.2023. During this period, heavy rains led to the release of water from dams, resulting in the overflowing of the Thamarabarani River and the breaching of various ponds, causing widespread flooding. On a single day, Kayalpattinam recorded 932 mm of rainfall. The entire region experienced severe devastation, with roads cut off, bridges washed away, large-scale tree falls, and houses inundated. These significant and material facts have been intentionally omitted by the petitioner in an attempt to mislead this Hon'ble Tribunal and present a distorted narrative. To substantiate the true state of events, newspaper clippings and reports showing the severity of the flood around the 7th Respondent's factory, which was severely impacted by the rain and breaches in the river and ponds due to its proximity to the sea, are annexed herewith. Despite being adversely affected, the 7th Respondent, as a responsible corporate entity, extended assistance to neighbouring marooned villages, rescued stranded tourists, and provided shelter to approximately 300 individuals until traffic and roads were restored.

10. I further submit that the Tamil Nadu Pollution Control Board (TNPCB), by its letter dated 16.02.2024, directed the repair of the solar evaporation ponds that were damaged due to the unprecedented rains, as well as the restoration of the affected salt pans that were breached during the flooding. The 7th Respondent complied with these directives and restored the affected salt pans,

For DCW Limited  
  
(M. Thyaga Moorthy)  
General Manager  
(Direct Taxation)

including the petitioner's salt pan in Survey No. 324, and communicated the same to the TNPCB through a letter dated 18.03.2024.

11. It is evident that the damages were caused solely due to a natural disaster, and there was no deliberate or wanton action on the part of the 7th Respondent. The petitioner, by suppressing these critical facts, has failed to approach this Hon'ble Tribunal with clean hands and has attempted to misrepresent the true situation.

12. I submit that the averments in Grounds 'i' to 'iv' are denied as false and baseless. The Tamil Nadu Pollution Control Board (TNPCB) authorities periodically draw water samples from the test bores to monitor the water quality and condition in connection with the operation of the solar evaporation pond. It is pertinent to note that the operation of the solar evaporation pond is expressly permitted under the Consent Order issued by the TNPCB, and the activities conducted are in strict compliance with the terms and conditions prescribed therein.

13. In so far as the averments in Grounds 'v' to 'vii' are concerned, the same are denied as false and incorrect. It is submitted that the 7th Respondent has been diligently complying with all instructions and directives issued by the Tamil Nadu Pollution Control Board (TNPCB) from time to time. The compliance with such instructions has been duly communicated to the Board on a periodic basis, thereby demonstrating the 7th Respondent's adherence to regulatory requirements.

14. I submit that averments in Grounds 'viii' to 'xiii' of the Application that the 7th respondent possess 40 unauthorized bore wells are categorically denied as false, baseless and incorrect. The said borewells are, in fact, test bores installed solely for the purpose of testing water salinity and quality conditions. It is reiterated that these test bores are monitored by the Tamil Nadu Pollution Control Board (TNPCB), which periodically draws samples to ensure compliance with environmental and regulatory standards. Additionally, the establishment and usage of these test bores are carried out in adherence to applicable rules and guidelines governing environmental conservation and water management. Therefore, the claim of the applicant is devoid of merits.

For DCW Limited  
M. Thyaga Moorthy  
(M. Thyaga Moorthy)  
General Manager  
(Legal & Indirect Taxation)

15. I further submit that the allegation that the 7<sup>th</sup> Respondent's sewage Evaporation pond in survey number 267 is a forest land is denied as incorrect and baseless. The documents annexed herewith would clearly show that survey number 267 belongs to this respondent and that the same is classified as salt pan land. The 7<sup>th</sup> Respondent craves the leave of this Hon'ble Tribunal to file additional counter, if required.

In the light of above facts and circumstances, it is therefore prayed that this Hon'ble Court may be pleased to dismiss the original application and thus render justice.

For DCW Limited

*M. Thyaga Moorthy*  
(M. Thyaga Moorthy)  
General Manager  
(Legal & Indirect Taxation)

Solemnly affirmed at Chennai on this ]  
day the 28<sup>th</sup> day of January, 2025 ]  
and signed his name in my presence.]

Before Me,

Advocate, Chennai

**VERIFICATION**

I, M.ThyagaMoorthy, S/o, Mr. R.Mylswamy Aged about 53 years, working as General Manager (Legal & Indirect Taxation) in the office of the 7<sup>th</sup> Respondent do hereby verify that the contents of Paragraphs of the Counter Affidavit are based on record and information are true to the best of my knowledge and belief.

Hence, Verified on the 28<sup>th</sup> Day of January, 2025 at Chennai.

For DCW Limited

*M. Thyaga Moorthy*  
(M. Thyaga Moorthy)  
General Manager  
(Legal & Indirect Taxation)

**DEPONENT**

## Annexure - 1

ந.க.எண். க/6644/2014.

மாவட்ட வன அலுவலகம்,  
தூத்துக்குடி கோட்டம்,  
தூத்துக்குடி - 8.

நாள் : 17.12.2014.

பெயர்

பொருள் : தகவல் அறிவும் உரிமைச் சட்டம் 2005ன் கீழ் கோட்கப்பட்ட  
விவரங்களுக்கு பதில் அனுப்புதல் - சம்பந்தமாக  
பார்வை : தங்கள் மனு நாள்.

பார்வையில் கண்ட தங்கள் மனுவில் கோட்கப்பட்ட விவரங்களுக்கு கீழ்க்கண்டவாறு  
பதில் அனுப்பப்படுகிறது.

- 1) தூத்துக்குடி மாவட்டம், திருச்செந்தூர் வட்டம் குதிரைமொழி கிராமத்தில்  
குதிரைமொழித்தேசி என்னும் காப்புக்காடு உள்ளது. காப்புக்காடாக அறிவிக்கை  
செய்யப்பட்ட பின்னர் புல எண் விவரங்கள் ஏதும் பயன்படுத்தப்படுவதில்லை.
- 2) இது குறித்து விவரங்கள் ஏதும் இவ்வலுவலகத்தில் இல்லை.

*[Handwritten Signature]*  
பொது தகவல் அலுவலர்  
மாவட்ட வன அலுவலகம்,  
தூத்துக்குடி.

# 8 Annexure - 1 Translated copy

R.C. No. K/0644/2014

District Forest Office,  
Tuticorin Division  
Tuticorin – 8

Date: 17.12.2014

Sub Reply to request made seeking information  
under the Right to Information Act 2005 –  
Regarding

Ref Your petition dated

With regard to your petition under reference seeking  
information, the following details are provided:-

- (01) There is a reserve forest called Kuthiramozhi Their,  
Kuthiramozhi village, Thiruchendur taluk, Tuticorin district.
- (02) In this regard, there is no particulars available in this office.

Sd/-.  
Public Information Officer  
District Forest Office,  
Tuticorin Division



தமிழ்நாடு தமில்நாடு TAMILNADU  
 DCW LTD, SAHUPURAM.

BS 955153  
 பி.சுமரமுதையினார்  
 முத்திரைத்தாள் சிறப்பகையாணி  
 திருச்செந்தூர். உரிமை எண்: 2195  
 தமிழ்நாடு எண்: 10892  
 தேதி: 15-11-2017 ரூ.150/-

Memorandum of Understanding

This Memorandum of understanding made at Sahupuram on the day 21<sup>st</sup> of December'2019 by and between;

Mr.C.Venkatesan, S/o.Mr.D.Chinnapalam, residing now at 8/17, Kulandai Gramani Street, Purasaiwalkam Flowers Road, Chennai – 600 084 (Aadhar card number: 4205 0024 8346) and his permanent residence is 34, Keelanaivaladivilai Street, Arumuganeri – 628 202 Thoothukudi District, which term shall be deemed to be and include him successor in interest and assigns of, on the 1<sup>st</sup> part and

M/s.DCW Limited, Sahupuram, Thoothukudi District on the 2<sup>nd</sup> Part.

C. Venkatesan  
 1<sup>st</sup> Party

For DCW LIMITED  
 2<sup>nd</sup> Party

Mr.C.Venkatesan, S/o.Mr.D.Chinnapalam working as Assistant General Manager, Tamilnadu Mercantile Bank Ltd, Trivandrum and also in the ancestral business of salt production and states he owns land in Kayalpatnam North Village under Survey number 323 & 287 in Tiruchendur Taluk, totaling to 5.50 Acres.

DCW is expertise in salt production and produces industrial grade salt in its salt pans surrounding its factory.

**Whereas:**

Mr.C.Venkatesan wants to put the above 5.50 Acres of land for effective salt production and DCW is also in need of salt for its operations.

Mr.C.Venkatesan, S/o.Mr.D.Chinnapalam wants the payment in his wife name L.Athirai, W/o.C.Venkatesan, residing now at 8/17, Kulandai Gramani Street, Purasaiwalkam Flowers Road, Chennai – 600 084 (Aadhar card number: 8840 2890 1575).

Now therefore in consideration of the mutual covenants and promises here in contained the parties to the agreement agree as follows.

1. The Parties on the 1<sup>st</sup> part is to be paid Rs.3.30 lakhs per annum in the name of L.Athirai, W/o.Venkatesan, residing now at 8/17, Kulandai Gramani Street, Purasaiwalkam Flowers Road, Chennai – 600 084 (Aadhar card number: 8840 2890 1575), as a lease rent by the 2<sup>nd</sup> party ie DCW Limited for the lease of 5.50 Acres of above land.
2. The lease period shall be for a period of 7 years from the date 01.01.2020.
3. The above lease rent is to be paid in single payment within first quarter every year after deducting TDS of income tax and certificate proof for deduction of TDS.
4. The 1<sup>st</sup> Party shall allow the 2<sup>nd</sup> Party to the agreement (ie DCW Limited) to operate the salt pans, produces the salt and take it for its own use or other purposes in lieu of the lease rent paid. The 1<sup>st</sup> Part shall have access to the land for the purposes of inspecting land given on lease after due intimation of the 2<sup>nd</sup> Part.
5. The 1<sup>st</sup> party assures that the property is free from encumbrances & attachments and assure quite possession.

C. Venkatesan  
1<sup>st</sup> Party

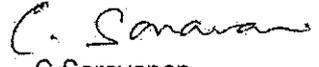
For DCW LIMITED  
[Signature]  
2<sup>nd</sup> Party

6. The 1<sup>st</sup> part shall not obstruct the usage of 5.50 Acres given on lease. For effective use of the land 1<sup>st</sup> Parties agrees that the existing open well shall be closed by 2<sup>nd</sup> Party at its cost.
7. The 2<sup>nd</sup> Part after the expiry of the lease period shall hand over the 5.50 Acres to the 1<sup>st</sup> Part in the same condition as it was handed over.
8. The lease period shall be renewed for further period after expiry of this lease period on acceptance of both lessee & lessor.
9. The statutory land revenues are to be paid by the 1<sup>st</sup> Part.
10. The salt cess shall be paid by DCW Limited.
11. The agreement will be made in terms of this memorandum of understanding on need.

In witness where of the parties here to have caused this agreement MOU to be executed as of on the day and year first above written and mentioned,

For 1 <sup>st</sup> Party	For 2 <sup>nd</sup> Party
	 For DCW LIMITED 

Witness.

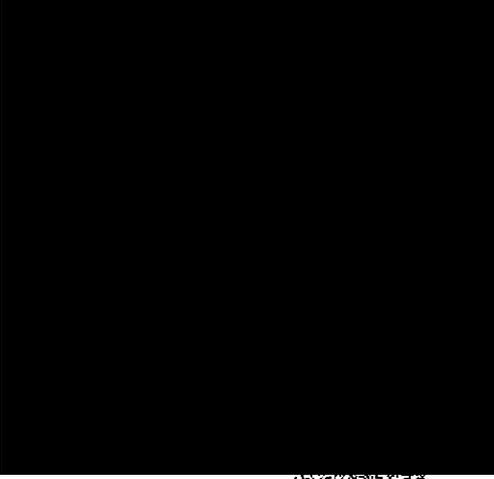
<p>L. Athirai L. Athirai, W/o. Venkatesan, 8/17, Kulandai Gramani Street, Purasaiwalkam Flowers Road, Chennai – 600 084</p>	<p style="text-align: center;"> 21/12/19</p> <p>R.J. White Field Arthur, Senior Officer (PR), DCW Limited, Sahupuram – 628 229</p>
<p style="text-align: center;"></p> <p>C. Saravanan, 34, Keelanaivaladivilai, Arumuganeri – 628 202. Thoothukudi District</p>	<p style="text-align: center;"> 21/12/19</p> <p>G. Prakash, Sr. Officer (Administration) DCW Limited, Sahupuram – 628 229</p>



आधार

இந்திய அரசாங்கம்  
Unique Identification Authority of India  
Government of India

பதிவு அடையாளம் / Enrollment No.: 2193/50328/00281



உங்கள் ஆதார் எண் / Your Aadhaar Number

எனது ஆதார், எனது அடையாளம்



Government of India



AADHAAR

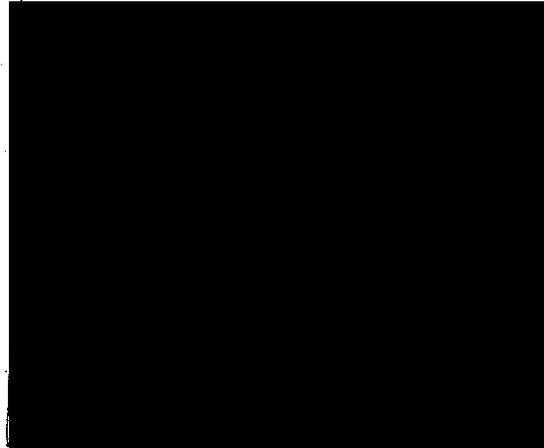
தகவல்

- ❑ ஆதார் அடையாளத்திற்கான சான்று குடியரிமைக்கு அல்ல.
- ❑ அடையாள சான்றை இணையதளம் மூலம் உறுதிப்படுத்திக் கொள்ளவும்.

INFORMATION

- ❑ Aadhaar is proof of identity, not of citizenship.
- ❑ To establish identity, authenticate online.

- ❑ ஆதார் நாடு முழுவதிலும் செல்லுபடியாகும்.
- ❑ வருங்காலத்தில் அரசு மற்றும் அரசு சாரா சேவைகளை பயன்படுத்திக் கொள்ள ஆதார் உதவிகரமாக இருக்கும்.
- ❑ Aadhaar is valid throughout the country.
- ❑ Aadhaar will be helpful in availing Government and Non-Government services in future.



C. [Signature]



आधार



Government of India



AADHAAR

இந்திய அரசாங்கம்

Unique Identification Authority of India  
Government of India

பதிவு அடையாளம்/Enrollment No. : 2193/50328/00177

To

தகவல்

- ஃ ஆதார் அடையாளத்திற்கான சான்று குடியரிமைக்கு அல்ல.
- ஃ அடையாள சான்றை இணையதளம் மூலம் உறுதிப்படுத்திக் கொள்ளவும்.

आयकर विभाग  
INCOME TAX DEPARTMENT

स्थायी लेखा  
Permanent/Account

BZHP/A

नाम  
LEATHIRAI

पता  
LANGAPATHY

जन्म तिथि/Date of Birth  
02/07/1981



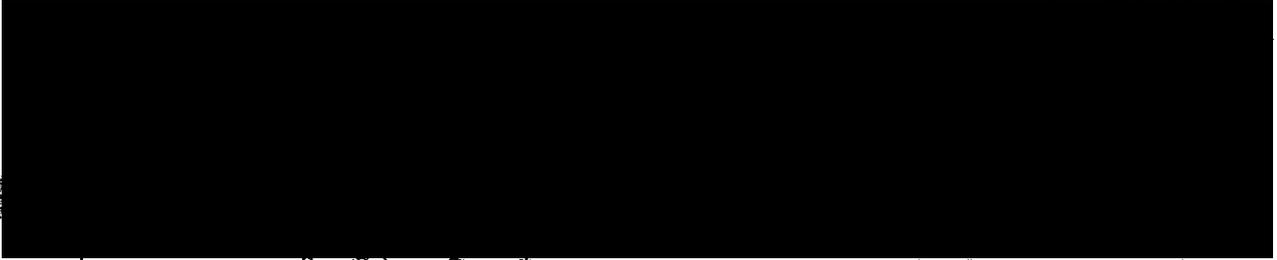
L. Athirai



இந்திய அரசாங்கம்  
Government of India



இந்திய அடையாள அமைப்பு  
Unique Identification Authority of India



ஆதார - சாதாரண மனிதனின் அதிகாரம்

1847  
1800.300 1847

help@uidai.gov.in

www.uidai.gov.in

C. Saravali



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : தூத்துக்குடி

வட்டம் : திருச்செந்தூர்.

வருவாய் கிராமம் : காயல்பட்டணம் வடபாகம்

பட்டா எண் : 474

## உரிமையாளர்கள் பெயர்

1.	சின்னப்பழ நாடார்		மகன்		வெங்கடேசன்		மற்றவை
	நன்செய்		புன்செய்				
	பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
புல எண் 323	உட்பிரிவு ஹெக் - ஏர்	ஹெக் - ஏர் ரூ - பை	ஹெக் - ஏர் ரூ - பை	ஹெக் - ஏர் 0 - 95.00	ஹெக் - ஏர் 0.86	ஹெக் - ஏர் --	ஹெக் - ஏர் --
				0 - 95.00	0.86		

## குறிப்பு 2 :



- மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 28/02/2020/00474/40065 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
- இத் தகவல்கள் 02-08-2019 அன்று 09:36:11 AM நேரத்தில் அச்சடிக்கப்பட்டது.
- கைப்பேசி கேமராவின் 2D barcode படப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

2, 35 Here



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

மாவட்டம் : தூத்துக்குடி

வட்டம் : திருச்செந்தூர்

வருவாய் கிராமம் : காயல்பட்டணம் வடபாகம்

பட்டா எண் : 319

## உரிமையாளர்கள் பெயர்

1.	துரைப்பாண்டி நாடார்		மகன்		சின்னப்பழம்		
	நன்செய்		புன்செய்		மற்றவை		
	பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
புல எண்	உட்பிரிவு	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை	ஹெக் - ஏர்	ரூ - பை
324	-	--	--	0 - 93.00	0.84	--	--
				0 - 93.00	0.84		

## குறிப்பு 2 :



- மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 28/02/280/00319/30013 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
- இத் தகவல்கள் 02-08-2019 அன்று 09:36:35 AM நேரத்தில் அச்சடிக்கப்பட்டது.
- கைப்பேசி கேமராவின் 2D barcode படிப்பான் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்

2.30 Ave



18

DCW LIMITED  
Arumuganeri  
Sahapuram 628229  
Tamil Nadu India

PAYMENT ADVICE

Document No : 1500017867		Document Date : 07.02.2020				
Reference No :		Posting Date : 07.02.2020				
Party : 108494 L.ATHIRAI W/O C.VENKATESAN, NO.34,KEELANALVALADIVILAI  ARUMUGANERI						
P.O/W.O.NO & Date :						
Enclosed please find cheque no. 942581 dated 07.02.2020 for Rs. 297,000.00- RUPEES TWO LAKH NINETY-SEVEN THOUSAND ONLY in settlement of the foll.bills. Kindly acknowledge with your stamped receipt.						
S.no	Invoice No	Invoice Date	Invoice Amt	TDS/WCT	Others/Partial Adjustments	Net
1	SLT LND LE RENT	24.01.2020	330,000.00	33,000.00	0.00	297,000.00
TOTAL AMOUNT						297,000.00
Amount (In Words) : RUPEES TWO LAKH NINETY-SEVEN THOUSAND ONLY						

		Sahapuram Branch DCW Complex Tuticorin - 628229 IFSC : CIUB0000505	Valid for three months only 07.02.2020 D D M M Y Y Y Y
Pay <u>L.ATHIRAI</u>		या धारक को or Bearer	
रुपये Rupees <u>TWO LAKH NINETY SEVEN THOUSAND AND PAISE ZERO ONLY**</u>		अदा करें ₹ **2,97,000.00	
A/c. No.	CA 085109000030992		
<b>VOID</b>		For DCW LIMITED 	
Payable at all branches		[MULTI CITY - CHEQUE]	
		Authorised Signatory Please sign above.	
⑈942581⑈ 627054012⑈ 100588⑈ 29			

Prepared By Checked By Authorised Signatory

CC require-1) Accounts  
2) Stores



**19**  
**DCW LIMITED**  
 Arumuganeri  
 Sahupuram 628229  
 Tamil Nadu India

R

**PAYMENT ADVICE**

Document No : 1500016261			Document Date : 15.02.2021			
Reference No :			Posting Date : 15.02.2021			
Party : 108494 L.ATHIRAI W/O C.VENKATESAN, NO.34,KEELANALVALADIVILAI  ARUMUGANERI						
P.O/W.O.NO & Date :						
Enclosed please find cheque no. 952141 dated 15.02.2021 for Rs. 305,250.00- RUPEES THREE LAKH FIVE THOUSAND TWO HUNDRED FIFTY ONLY In settlement of the foll.bills. Kindly acknowledge with your stamped receipt.						
S.no	Invoice No	Invoice Date	Invoice Amt	TDS/WCT	Others/Partial Adjustments	Net
1	2ND YEAR 2021	09.02.2021	330,000.00	24,750.00	0.00	305,250.00
<b>TOTAL AMOUNT</b>						<b>305,250.00</b>
Amount (In Words) : RUPEES THREE LAKH FIVE THOUSAND TWO HUNDRED FIFTY ONLY						

NO EXCHANGE



शुद्धी सहयोग बैंक लिमिटेड  
CITY UNION BANK LTD.

SAHUPURAM BRANCH  
DCW COMPLEX  
TUTICORIN - 628 229  
IFSC : CIUB0000505

Valid for three months only

15	02	2021				
D	M	M	Y	Y	Y	Y

Pay **L.ATHIRAI**

या धारक को or Bearer

रुपये Rupees THREE LAKH FIVE THOUSAND TWO HUNDRED FIFTY AND PAISE ZERO ONLY\*\*

अदा करें ₹ **\*\*3,05,250.00**

A/c. No. **CA 085109000030992**

For DCW LIMITED

*(Signature)*  
*(Signature)*

**VOID**

Payable at all branches

[MULTI CITY - CHEQUE]

Authorised Signatory  
Please sign above

⑈952141⑈ 627054012⑈ 100588⑈ 29

Prepared By *(Signature)*      Checked By *(Signature)*      Authorised Signatory *(Signature)*

CC require-1) Accounts  
2) Stores

20



DCW LIMITED  
Arumuganeri  
Sahupuram 628229  
Tamil Nadu India

PAYMENT ADVICE

Document No : 1500019005		Document Date : 15.02.2022				
Reference No :		Posting Date : 15.02.2022				
Party : 108494 <del>L.ATHIRAI</del> W/O C.VENKATESAN, NO.34,KEELANALVALADIVILAI  ARUMUGANERI Mobile/Telephone No : P.O/W.O.NO & Date :						
Enclosed please find cheque no. 964866 dated 15.02.2022 for Rs. 297,000.00- RUPEES TWO LAKH NINETY-SEVEN THOUSAND ONLY In settlement of the foll.bills. Kindly acknowledge with your stamped receipt.						
S.no	Invoice No	Invoice Date	Invoice Amt	TDS/WCT	Others/Partial Adjustments	Net
1	3RD YR	10.02.2022	330,000.00	33,000.00	0.00	297,000.00
TOTAL AMOUNT						297,000.00
Amount (In Words) : RUPEES TWO LAKH NINETY-SEVEN THOUSAND ONLY						

*KAL PUBLICATION Pvt Ltd.*

<u>Check No.</u>	<u>Date</u>	<u>Amount</u>	<u>Add.</u>
* 97985A	29/8/23	12360/-	Organis bank
* 980280	25/9/23	10053/-	Tender
* 980846	06/11/23	80900/-	Organis bank

  
 Prepared By                      Checked By                      Authorised Signatory

CC require-1) Accounts  
2) Stores

# 21



DCW LIMITED  
Arumuganeri  
Sahupuram 628229  
Tamil Nadu India

Given to  
Mr. White  
27.1.23

## PAYMENT ADVICE

Document No : 1500018541	Document Date : 23.01.2023					
Reference No :	Posting Date : 23.01.2023					
Party : 108494 L.ATHIRAI W/O C.VENKATESAN, NO.34,KEELANALVALADIVILAI  ARUMUGANERI Mobile/Telephone No : P.O/W.O.NO & Date :						
Enclosed please find cheque no. 974973 dated 23.01.2023 for Rs. 297,000.00- RUPEES TWO LAKH NINETY-SEVEN THOUSAND ONLY in settlement of the foll.bills. Kindly acknowledge with your stamped receipt.						
S.no	Invoice No	Invoice Date	Invoice Amt	TDS/WCT	Others/Partial Adjustments	Net
1	4TH.YR PAYMENT	19.01.2023	330,000.00	33,000.00	0.00	297,000.00
TOTAL AMOUNT						297,000.00
Amount (In Words) : RUPEES TWO LAKH NINETY-SEVEN THOUSAND ONLY						

ACT/PEE ONLY



शहरी युनियन बैंक लिमिटेड  
CITY UNION BANK LTD.

SAHUPURAM BRANCH  
DCW COMPLEX  
TUTICORIN - 628 229  
IFSC : CIUB0000505

Valid for three months only

23.01.2023  
D D M M Y Y Y

Pay L.ATHIRAI

या धारक को or Bearer

रुपये Rupees TWO LAKH NINETY SEVEN THOUSAND AND PAISE ZERO ONLY\*\*

अदा करें ₹ \*\*2,97,000.00

A/c. No. CA 085109000030992

For DCW LIMITED

*[Signature]*  
*[Signature]*

Payable at all branches

[MULTI CITY - CHEQUE]

Authorised Signatory  
Please sign above

974973 627054012 100588 29

Prepared By

Checked By

Authorised Signatory

CC require-1) Accounts  
2) Stores



DCW LIMITED  
Arumuganeri  
Sahupuram 628229  
Tamil Nadu India

## PAYMENT ADVICE

Document No : 1500017185		Document Date : 06.02.2024				
Reference No :		Posting Date : 06.02.2024				
Party : 108494 L.ATHIRAI W/O C.VENKATESAN, NO.34,KEELANALVALADIVILAI  ARUMUGANERI Mobile/Telephone No :						
P.O/W.O.NO & Date :						
Enclosed please find cheque no. 981935 dated 06.02.2024 for Rs. 297,000.00- RUPEES TWO LAKH NINETY-SEVEN THOUSAND ONLY In settlement of the foll.billis. Kindly acknowledge with your stamped receipt.						
S.no	Invoice No	Invoice Date	Invoice Amt	TDS/WCT	Others/Partial Adjustments	Net
1	5TH YEAR OF 2024	31.01.2024	330,000.00	33,000.00	0.00	297,000.00
TOTAL AMOUNT						297,000.00



शहूपुरम ब्रंच लिमिटेड  
CITY UNION BANK LTD.

SAHUPURAM BRANCH  
DCW COMPLEX  
TUTICORIN - 628 229  
IFSC : CIUB0000505

Valid for three months only

06.02.2024  
D D M M Y Y Y Y

Pay L.ATHIRAI

या धारक को or Bearer

रुपये Rupees TWO LAKH NINETY SEVEN THOUSAND AND PAISE ZERO ONLY\*\*

अदा करें

₹

\*\*2,97,000.00

A/c. No. CA 085109000030992

For DCW LIMITED

M. Mahindran

VOID

Payable at all branches

[MULTI CITY - CHEQUE]

Authorised Signatory

Please sign above

⑈981935⑈ 627054012⑈ 100588⑈ 29

Prepared By

Checked By

Authorised Signatory

CC require-1) Accounts  
2) Stores



## TAMIL NADU POLLUTION CONTROL BOARD

Category of the Industry :

ORANGE

CONSENT ORDER NO. 2108236663282 DATED: 21/03/2021.

PROCEEDINGS NO.F.0067TTN/OL/DEE/TNPCB/TTN/A/2021 DATED: 21/03/2021

**SUB:** Tamil Nadu Pollution Control Board - RENEWAL OF CONSENT -M/s. DCW LIMITED (SALT WORKS DIVISION) , S.F.No. Kayalpattanam (North): 15,18,21-33, 34 A / 1, 34 A / 2, 40 A, 41 / 2, 42 / 1, 42 / 3, 43, 100-107,108,109,110,116,117/1,117/3,117/2A,117/2B,118,119/A,119/2A,119/2B,119/3,120-124,125,126,127/1,127/2,128,129-132,134,135,141,144,145,146,158-174,182-186,188,189-192,200,201,221,223,224/1,224/2,225-242,248,250-254,255/1,255/2,256-260,267-270,284,292,332/1,333,334,335 Kayalpattanam (South) : 236,237B,4A2 Punnakayal : 42-44, 45 / 1, 45 / 2, 46 - 49, 54 / 1, 54 / 2, 55 / 1, 55 / 2, 56 / 1, 56 / 2, 57, 65-68,69/1,69/2,69/3,70/1,70/3,71,72,73/1,73/2,73/3,73/4,73/5,73/6,73/8,75/1A Serndamangalam : 8-13, 14 / 1, 14 / 2, 14 / 3, 15 -19,735/1A2,749/2,750/3,751/2,756,757/1,757/2,758/1,758/2,759/1,759/2,760/1,760/2,760/3,760/4,761/1A,761/1B,761/2,761/3,761/4,762/1,762/2,762/3,762/4,763/1,763/2A,763/2B,764/1,764/2,765/1A,765/1B,765/2A,765/2B,766-772,773/1,773/2,774-787, KAYALPATTANAM NORTH village, Tiruchendur Taluk and Thoothukkudi District - Renewal of Consent for the operation of the plant and discharge of emissions under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) --Issued- Reg.

REF: 1. TNPCB's Proc. No. F.0067TTN/OL/DEE/TNPCB/TTN/W/2019. Dated: 06.03.2019.  
2.RIR.No. F.0067TTN/OL/AE/TTN/2021. Dated: 16.03.2021.

RENEWAL OF CONSENT is hereby granted under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (Central Act 14 of 1981) (hereinafter referred to as "The Act") and the rules and orders made there under to

The Managing Director

M/s.DCW LIMITED (SALT WORKS DIVISION),

S.F.No. Kayalpattanam (North): 15,18,21-33,34A/1,34A/2,40A,41/2,42/1,42/3,43,100-107,108,109,110,116,117/1,117/3,117/2A,117/2B,118,119/A,119/2A,119/2B,119/3,120-124,125,126,127/1,127/2,128,129-132,134,135,141,144,145,146,158-174,182-186,188,189-192,200,201,221,223,224/1,224/2,225-242,248,250-254,255/1,255/2,256-260,267-

270,284,292,332/1,333,334,335 Kayalpattanam (South) : 236,237B,4A2. Punnakayal : 42-44,45/1,45/2,46-49,54/1,54/2,55/1,55/2,56/1,56/2,57,65-

68,69/1,69/2,69/3,70/1,70/3,71,72,73/1,73/2,73/3,73/4,73/5,73/6,73/8,75/1A Serndamangalam : 8-13,14/1,14/2,14/3,15-

19,735/1A2,749/2,750/3,751/2,756,757/1,757/2,758/1,758/2,759/1,759/2,760/1,760/2,760/3,760/4,761/1A,761/1B,761/2,761/3,761/4,762/1,762/2,762/3,762/4,763/1,763/2A,763/2B,764/1,764/2,765/1A,765/1B,765/2A,765/2B,766-772,773/1,773/2,774-787,

KAYALPATTANAM NORTH village,

Tiruchendur Taluk,

Thoothukkudi District.

Authorizing the occupier to operate the industrial plant in the Air Pollution Control Area as notified by the Government and to make discharge of emission from the stacks/chimneys.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

**This RENEWAL OF CONSENT is valid for the period ending March 31, 2025**

**District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
THOOTHUKKUDI**

1431 - ஆம் பரவியில் 1979 தேதிய

மாவட்டம் கரையாறு வட்டம் தரவாடாறு உபவட்டம்

கிராமக் கணக்கு

எண் 2

கிராமத்தில் வருடவாரி புலவாரி கைப்பற்று சாகுபடி துரிங்கல் கணக்கு

நில வரித் திட்டத்தின்படி புலங்களின் விவரம்.					கைப்பற்று தாரகூடைய பெயரும் எண்ணும் ஆகலது அலுவலக தாரகூடைய பெயர்.	சாகுபடி வரலின் பெயர்.	முதல் போகம்.					
(1)	(2)	(3)	(4)	(5)			(6)	(7)	(8)	(9)	(10)	(11)
248	-	2880	2.42	117	தரவாடாறு கரையாறு							
252	-	3710	2.68	117	do							
253	-	0753	0.49	117	do							
255	-	1410	1.31	117	do							
256	-	5090	4.75	117	do							
257	-	1230	1.70	117	do							
258	-	1720	2.71	117	do							
259	-	1975	2.73	117	do							
260	-	1800	2.60	117	do							
267	-	8060	4.58	117	do							
268	-	2915	1.58	117	do							
269	-	0588	0.55	117	do							
270	-	0340	0.31	117	do							
331	2	1660	1.21	117	do							
332	1	6265	5.73	117	do							

சுமந்திரன்  
12.10.2014  
கிராம நிர்வாக அலுவலர்  
பஞ்சாயத்தலைவர் வட்டம்  
கரையாறு வட்டம்

இரண்டாம் போகம்.							கீழ்க்கண்ட வகையில் பரிசீலிக்கப்பட்டுள்ள நிலத்தில் தரப்படும் வருடவாரி புலவாரி கைப்பற்று சாகுபடி துரிங்கல் கணக்கு அளவு.	பரிசீலிக்கப்பட்டுள்ள நிலத்தில் தரப்படும் வருடவாரி புலவாரி கைப்பற்று சாகுபடி துரிங்கல் கணக்கு அளவு.
(13)	(14)	(15)	(16)	(17)	(18)	(19)		
						2.42		
						2.68		
						0.49		
						1.31		
						4.75		
						1.70		
						2.71		
						2.73		
						2.60		
						4.58		
						1.58		
						0.55		
						0.31		
						1.21		
						5.73		

## Annexure -4 Translated copy

YEARWISE ADANGAL ACCOUNT WITH REGARD TO THE LANDS IN POSSESSION AT KAYALPATTINAM NORTH VILLAGE,  
TIRUCHENDUR TALUK, TUTICORIN DISTRICT FOR THE FASLI YEAR 1431

Details of Land under Land Tax Scheme					Name and Number of the person in possession or in enjoyment	Name of the Cultivator	FIRST CROP				
Land measure ment No	Sub Division	Extent	Kist	One crop or two crop			Whether any part of land cultivated by the farmer	In which month the crop was planted	Name of crop	Extent of plantation/ harvest	True irrigation source
1	2	3	4	5	6	7	8	9	10	11	12
248	-	2.85.0	3.62	117	Dharatchi dara Chemical Works Ltd,						
252	-	3.11.0	2.88	117	-DO-						
253	-	0.15.5	0.69	117	-DO-						
235	-	14.10	1.31	117	-DO-						
256	-	50.90	4.15	117	-DO-						
257	-	1.23.0	1.90	117	-DO-						
258	-	1.91.0	1.91	117	-DO-						
259	-	19.75	2.73	117	-DO-						

260	-	18.80	2.60	117	-DO-						
267	-	8.06.0	4.98	117	-DO-						
268	-	2.51.5	15.8	117	-DO-						
269	-	08.85	05.5	117	-DO-						
270	-	0.34.0	0.21	117	-DO-						
331	2	16.64.0	15.21	117	-DO-						
332	1	6.26.5	5.73	117	-DO-						

CROP					Remarks of the Village Assistant	Nature and details of extent of non cultivation in the following items	Remarks of the Officer Inspecting the Crops
In which month the crop was planted	Name of crop	Extent of plantation/ harvest SECOND	True irrigation source	Percentage of plantation	Measurement in links with regard to the plantation done in the portion of the land  (2) Nature and extent of land without encroachment  (3) list of Crops shown as cultivated without water sources in the previous month and the said lands cultivated during this month with water resource	a. forest b. Waste land c. land used for agriculture and other purposes d. cultivable lands e. standard grass fields and other lands f. Grove and other trees planted which are not included in the plantation area	
13	14	15	16	17	18	18A	19
					Salt pan		
					Salt pan		
					Salt pan		
					Salt pan		
					Salt pan		

					Salt pan		
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					Salt pan		
					Salt pan		

/TRUE COPY/

Sd/-  
Village Administrative Officer,  
8, Kayalpattinam North,  
Tiruchendur Taluk

# Annexure - 5



## TAMILNADU POLLUTION CONTROL BOARD

Category of the Industry :

RED



CONSENT ORDER NO. 2208143186747 DATED: 08/04/2022.

PROCEEDINGS NO.T3/TNPCB/F.0057TTN/RL/TTN/W/2022 DATED: 08/04/2022



**SUB:** Tamil Nadu Pollution Control Board - RENEWAL OF CONSENT – M/s. DCW LIMITED (CAUSTIC SODA DIVISION) , S.F.No. SF No.132,136,137,139,140,P 123,133,135,138 , KAYALPATTANAM NORTH village, Tiruchendur Taluk and Thoothukkudi District - Renewal of Consent for the operation of the plant and discharge of sewage and/or trade effluent under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act 6 of 1974) – Issued- Reg.

**REF:** 1. Proc.No. T4/TNPCB/F.0057TTN/RL/TTN/W&A/2021 DATED: 14/05/2021  
2. IR.No : F.0057TTN/RL/JCEE-M/TTN/2022 dated 28/03/2022

RENEWAL OF CONSENT is hereby granted under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974 as amended in 1988 (Central Act, 6 of 1974) (hereinafter referred to as “The Act”) and the rules and orders made there under to

The Managing Director  
M/s.DCW LIMITED (CAUSTIC SODA DIVISION),  
S.F.No. SF No.132,136,137,139,140,P 123,133,135,138 ,  
KAYALPATTANAM NORTH Village ,  
Tiruchendur Taluk ,  
Thoothukkudi District .

Authorising the occupier to make discharge of sewage and /or trade effluent.

This is subject to the provisions of the Act, the rules and the orders made there under and the terms and conditions incorporated under the Special and General conditions stipulated in the Consent Order issued earlier and subject to the special conditions annexed.

**This RENEWAL OF CONSENT is valid for the period ending March 31, 2025**

RATNAM  
VIJAYABASKARAN

Digitally signed by RATNAM  
VIJAYABASKARAN  
Date: 2022.04.08 15:20:22 +05'30'

**For Member Secretary,  
Tamil Nadu Pollution Control Board,  
Chennai**



# TAMILNADU POLLUTION CONTROL BOARD

## SPECIAL CONDITIONS

1. This renewal of consent is valid for operating the facility for the manufacture of products/byproducts (Col. 2) at the rate (Col 3) mentioned below. Any change in the product/byproduct and its quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Sl. No.	Description	Quantity	Unit
<b>Product Details</b>			
1.	Caustic Lye (100%)	8490	T/M
2.	Hydro Chloric Acid (100%)	7500	T/M
3.	Liquid Chlorine	3000	T/M
4.	Tri Chloro Ethylene	600	T/M
5.	Beneficiated Ilmenite (Synthetic Rutile)	6000	T/M
<b>By-Product Details</b>			
1.	Calcium Hydroxide	450	T/M
2.	Sodium Hypo Chloride	450	T/M
3.	Ferric Chloride	1000	T/M

2. This renewal of consent is valid for operating the facility with the below mentioned outlets for the discharge of sewage/trade effluent. Any change in the outlets and the quantity has to be brought to the notice of the Board and fresh consent has to be obtained.

Outlet No.	Description of Outlet	Maximum daily discharge in KLD	Point of disposal
<b>Effluent Type : Sewage</b>			
1.	Treated Sewage	50.0	lime preparation, land scapping inside the plant premises
<b>Effluent Type : Trade Effluent</b>			
1.	Low TDS Effluent (R.O.Permeate)	586.0	Recycling to process
2.	Low TDS Effluent (R.O.Reject)	586.0	Own salt pans
3.	High TDS Effluent	310.0	Solar Evaporation Ponds



## TAMILNADU POLLUTION CONTROL BOARD

### Special Additional Conditions:

The unit shall obtain No Objection Certificate (NOC) from the Tamil Nadu Bio Diversity Board /National Bio Diversity Authority if the unit is using any Biological resources or knowledge associated thereto as per the provisions of Biological Diversity Act 2002.

### Additional Conditions:

1. The unit shall operate and maintain the STP efficiently and continuously so as to achieve the standards prescribed by the Board.
2. The unit shall utilize the sewage partly for gardening inside the premises for landscaping and the remaining for MOL preparation in the ETP after satisfying the standards prescribed by the Board.
3. The unit shall analyze the treated sewage samples through TNPCB lab and furnish ROA to the Board.
4. The unit shall ensure that there shall not be any overflow /percolation nor seepage from the solar evaporation ponds under any circumstances.
5. The unit shall operate and maintain the ETP provided with Nano / RO System for the treatment of Low TDS effluent efficiently and continuously so as to satisfy the standards as prescribed by the Board and shall ensure Zero liquid discharge.
6. The unit shall ensure that there shall not be any discharge of treated/untreated effluent outside the premises under any circumstances.
7. The unit shall utilise the treated effluent (RO permeate-586 KLD) in the process and dispose RO reject-586 KLD into salt pan for salt recovery. It shall be ensured that adequate salt pan area is maintained for discharge of RO reject for salt recovery, without any overflow reaching into creek.
8. The unit shall collect and evaporate the high TDS effluent generation from Ilmenite plant in the impervious solar evaporation pan without any overflow from it under any circumstances.
9. The unit shall comply with the recommendations mentioned in the Environmental Audit report conducted through IIT-Madras and furnish the compliance report to the Board.
10. The unit shall maintain adequate salt pan area for discharge of RO reject for salt recovery, without any overflow reaching into creek.
11. The unit shall update onsite and offsite emergency plan and comply with the provisions of the Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 on safety aspects.
12. The unit shall maintain the existing captive HW-SLF (active) properly for the disposal of ETP sludge in scientific manner.
13. The unit shall not establish any new captive HW-SLF within the premises in future without obtaining prior permission from TNPCB.
14. The unit shall continue to monitor the ground water quality around the solar evaporation ponds and captive HW-SLF sites and furnish consolidated report in this regard periodically.
15. The unit shall continue to monitor the ground water quality around the solar evaporation ponds and captive HW-SLFs sites and furnish consolidated report in this regard periodically.
16. The unit shall ensure that there shall not be any discharge of the effluent either treated or untreated into the creek at any point of time.
17. The unit shall earmark adequate salt pan areas for discharge of R.O rejects and ensure that there shall not be any overflow or discharge of spent bitterns from the salt pans into the creek under any circumstances.
18. The unit shall ensure that the production quantity shall not exceed the consented production quantity.
19. The unit shall maintain online effluent monitoring system for monitoring of pH, TSS, BOD & COD and ensure connectivity with WQW/ TNPCB for transmission of data uninterruptedly.

RATNAM VIJAYABASKARAN Digitally signed by RATNAM VIJAYABASKARAN  
Date: 2022.04.08 15:21:05 +05'30'

**For Member Secretary,  
Tamil Nadu Pollution Control Board,  
Chennai**

To  
The Managing Director,  
M/s.DCW LIMITED (CAUSTIC SODA DIVISION),  
DHRANGADHRA, GUJARAT STATE,  
Pin: 363315

TAMILNADU POLLUTION CONTROL BOARD

Copy to:

- 1. The Commissioner, KAYALPATTINAM-Municipality, Tiruchendur Taluk, Thoothukkudi District.
2. The District Environmental Engineer, Tamil Nadu Pollution Control Board, THOOTHUKKUDI.
3. The JCEE-Monitoring, Tamil Nadu Pollution Control Board, TIRUNELVELI.
4. File

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Main body of the document containing multiple columns of text, likely a report or official communication. The text is very faint and difficult to read.



## TAMIL NADU GOVERNMENT GAZETTE

EXTRAORDINARY

PUBLISHED BY AUTHORITY

No. 421]

CHENNAI, FRIDAY, DECEMBER 29, 2023  
Margazhi 13, Sobakiruthu, Thiruvalluvar Aandu-2054

### Part II—Section 1

Notifications or Orders of specific character or of particular interest to the public issued by Secretariat Departments.

#### NOTIFICATIONS BY GOVERNMENT

#### REVENUE AND DISASTER MANAGEMENT DEPARTMENT

*Secretariat, 29th December 2023.*

**No. II(1)/REVDM/43(a)/2023.**

[DISASTER MANAGEMENT - NORTHEAST MONSOON 2023 – CYCLONIC STORM “MICHAUNG” (MIGJAUM) - DISTRICTS OF CHENNAI, TIRUVALLUR, CHENGALPATTU AND KANCHEEPURAM AS “CYCLONE AFFECTED DISTRICTS” - UNPRECEDENTED EXTREMELY HEAVY RAINFALL AND FLOOD-DISTRICTS OF TIRUNELVELI, THOOTHUKUDI, KANNIYAKUMARI, TENKASI, RAMANATHAPURAM AND VIRUDHUNAGAR AS “FLOOD AFFECTED DISTRICTS” – DECLARATION - ORDERS – ISSUED.]

The following Government Order is Published:—

*[G.O Ms. No.604, Revenue and Disaster Management Department, Disaster Management Wing, D.M.II Section, 29th December 2023, மார்கழி 13, சோபகிருது, திருவள்ளுவர் ஆண்டு-2054.]*

READ:

1. From the Additional Chief Secretary/ Commissioner of Revenue Administration and State Relief Commissioner, Letter No.NC1(4)/1006/ 2023-1, Dated 27.12.2023.
2. From the Additional Chief Secretary/ Commissioner of Revenue Administration and State Relief Commissioner, Letter No.NC1(4)/1006/ 2023-2, Dated 27.12.2023.

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**Order: No.604, Revenue and Disaster Management Department, Disaster Management Wing, D.M.II Section, 29th December 2023.**

In the letter first read above, the Additional Chief Secretary/Commissioner of Revenue Administration and State Relief Commissioner has stated as follows: -

- (i) Tamil Nadu is multi-hazard prone State and faces the brunt of the cyclonic storms during the Northeast Monsoon periods and in addition the State also faces spells of heavy downpours and cloud bursts resulting in damages due to floods. During the current Northeast Monsoon 2023, the cyclonic storm "Michaung" (MIGJAUM) which originated in Bay of Bengal moved to South Andhra Pradesh Coast very close to Chennai and as a result Chennai, Tiruvallur, Chengalpattu and Kancheepuram Districts experienced unprecedented intermittent heavy to extremely heavy rainfall between 03.12.2023 and 04.12.2023 causing inundation in low lying areas. The average rainfall recorded in the above-mentioned districts between 54.80 cm on 03.12.2023 and 54.61 cm on 04.12.2023 (48 hours) totally 109.41 cm.
- (ii) The rainfall recorded on 03.12.2023 and 04.12.2023 is high in Chennai, Tiruvallur, Chengalpattu and Kancheepuram districts and as such the rainfall recorded in 4 days from 01.12.2023 to 04.12.2023 is 200% to 291% more than the normal rainfall for the month of December.
- (iii) Further, the rainfall received in Chennai, Tiruvallur, Chengalpattu and Kancheepuram districts between 03.12.2023 and 04.12.2023 is also higher than the normal rainfall for the above two days.
- (iv) In spite of the best efforts and advance preparedness by the State the enormity of the unprecedented rainfall has affected all walks of life caused extensive damages to Micro, Medium and Small Enterprises, ravaged the economy of the fishermen, crippled power, transport infrastructure, agricultural and horticultural crops and seriously affecting the livelihood of lakhs of people.
- (v) It is requested that, Chennai, Tiruvallur, Chengalpattu and Kancheepuram Districts may be declared as "Cyclone affected districts".

2. In the letter second read above, the Additional Chief Secretary/Commissioner of Revenue Administration and State Relief Commissioner has stated as follows: -

- (i) The State faced unprecedented extremely heavy rainfall on 17.12.2023 and 18.12.2023 in four Southern Districts of Tamil Nadu viz., Thoothukudi, Tirunelveli, Tenkasi and Kanniyakumari and consequent devastative flooding. Moreover, the Ramanathapuram and Virudhunagar Districts were also moderately affected by heavy to very heavy rains.
- (ii) The Unprecedented historic rainfall on 17th and 18th December, 2023 has far exceeded the season's normal rainfall at many places. In some places, it has exceeded even annual rainfall for the region in a single day. For example, at Kayalpattinam in Thoothukudi district 94.6 cm rainfall has been received between 08.30 Hrs. of 17.12.2023 to 08.30 Hrs. of 18.12.2023, which is more than the annual rainfall for that station. Similarly, many stations in Tirunelveli and Thoothukudi districts recorded over 40 cm of rainfall in less than 24 hours. Further, it is stated that 76% of the season's rainfall for Tirunelveli District has been received in just one day i.e. on 17.12.2023 (08.30 AM) to 18.12.2023 (08.30 AM). Similarly, in Thoothukudi District, 86% of the season's rainfall has been realized. Due to the above, many parts of the Thoothukudi and Tirunelveli Districts have been devastated due to the flooding and inundation throwing the normal life out of gear.
- (iii) The State has taken all preparatory and precautionary steps to face the challenge. However, the magnitude of the rainfall has been extremely heavy and widespread in the 4 districts of Southern Tamil Nadu viz., Tirunelveli, Thoothukudi, Tenkasi and Kanniyakumari and other two district of Ramanathapuram and Virudhunagar.
- (iv) The extremely abnormal heavy downpour due to upper air circulation and consequent flooding had caused loss of human lives, cattle and also heavy damages to houses, huts, agricultural/ horticultural crops, public infrastructure like roads, bridges, power, water supply etc. Lakhs of people have been affected due to floods and inundation in their habitations resulting in loss of houses, clothing and utensils and affecting their livelihood. Many poor and daily wage earners have lost their livelihood completely. There has been extensive damage to micro, small and tiny industrial units which are in thousands in the affected areas. Further, the fishermen were offshore for more than a week which affected their livelihood.
- (v) Hence, the Additional Chief Secretary/ Commissioner of Revenue Administration & State Relief Commissioner has requested that the Tirunelveli, Thoothukudi, Kanniyakumari, Tenkasi, Ramanathapuram and Virudhunagar districts may be declared as the Flood affected districts due to the Flood caused by Unprecedented Extremely Heavy Rainfall on 17-18 December 2023.

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3. The Government after careful examination accept the proposals of the Additional Chief Secretary/ Commissioner of Revenue Administration and State Relief Commissioner and declare as follows: -

**(i) Cyclone Affected Districts**

Chennai, Tiruvallur, Chengalpattu and Kancheepuram Districts.

**(ii) Flood Affected Districts**

Tirunelveli, Thoothukudi, Kanniyakumari, Tenkasi, Ramanathapuram and Virudhunagar districts

4. This order issues with the concurrence of Finance Department *vide* its U.O.No.4195/FS/P/23, dated 29.12.2023.

(By Order of the Governor)

V. RAJARAMAN,  
*Secretary to Government.*

## Annexure - 7



தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்

அனுப்புநர்

பெறுநர்

திரு. ஜே. ஹேமந்த் ஜோசன், எம்.டெக்.,  
மாவட்ட சுற்றுச்சூழல் பொறியாளர் (பொ)  
தமிழ் நாடு மாசு கட்டுப்பாடு வாரியம்,  
சி7 மற்றும் சி9, சிப்காட் தொழிற்சாலை  
வளாகம், மீளவிட்டான்,  
தூத்துக்குடி - 628 008.

தி/ள். DCW Pvt Ltd.,  
சாகுபுரம்,  
திருச்செந்தூர் வட்டம்,  
தூத்துக்குடி மாவட்டம்

DCW LIMITED  
SAHUPURAM

- 2 MAR-2024

GSPUR	CS SALES	ACCTS
PVC PUR	PVC SALES	

கடித எண்.தநாமாகவா/மாகசுபொ/தூடி/புகார்-4456.0026.0209.0387.7656522.7653944.7742382.0666.099997473/2024  
நாள்: 16.02.2024.

ஐயா,

பொருள்: தநாமாக வாரியம், மாசுசுபொ அலுவலகம், தூத்துக்குடி மாவட்டம்  
தி/ள். DCW Pvt Ltd., என்ற நிறுவனத்தில் அமைக்கப்பட்டுள்ள  
இல்மினேட் லீச் லிக்கர் கழிவு நீர் சேமிப்பு கலன்களில் உடைப்பு  
ஏற்பட்டு அருகில் உள்ள உப்பு உற்பத்தி செய்யும் உப்பளங்களில்  
கலந்ததால் சிறிய அளவு உப்பு உற்பத்தி செய்யும் நிறுவனங்களுக்கு  
பாதிப்பு ஏற்பட்டுள்ளதாக பெறப்பட்ட புகார் மனு - நடவடிக்கை -  
தொடர்பாக.

- பார்வை: 1. நேரடியாக இவ்வலுவலத்தில் பெறப்பட்ட திரு. G. பிரபாகர், த/பெ. திரு.  
கணேசன் நாடார், 13, கீழநவ்வலவிளை சந்து, ஆறுமுகநேரி கிராமம்,  
திருச்செந்தூர் வட்டம், தூத்துக்குடி மாவட்டம் அவர்களது புகார் மனு  
நாள்: 27.12.2023, 31.12.2023, 11.02.2024.
2. நேரடியாக இவ்வலுவலத்தில் பெறப்பட்ட திரு. P. பூபாலன், தலைவர்,  
சிறிய அளவு உப்பு உற்பத்தியாளர் சங்கம், 8/5, சண்முகாபுரம்  
இரயில்வே பீடர் ரோடு, ஆறுமுகநேரி, தூத்துக்குடி மாவட்டம்  
அவர்களது புகார் மனு.
3. IIPGCMS எனும் இணைய வழியாக பெறப்பட்ட திரு. P. பூபாலன்,  
தலைவர், சிறிய அளவு உப்பு உற்பத்தியாளர் சங்கம், 8/5,  
சண்முகாபுரம் இரயில்வே பீடர் ரோடு, ஆறுமுகநேரி, தூத்துக்குடி  
மாவட்டம் அவர்களது கடித எண். 7656522 7653944 நாள்: 31.01.2024.  
மற்றும் 7742382 நாள்: 15.02.2024.
4. மாவட்ட ஆட்சியரின் மக்கள் குறை தீர்க்கும் நாள் மனு எண்: 526  
நாள் 09.01.2024 மற்றும் கடித எண். ந.க.ஜி2/1749567/2023 நாள்:  
10.01.2024 வாயிலாக பெறப்பட்ட திரு. P. பூபாலன், தலைவர், சிறிய  
அளவு உப்பு உற்பத்தியாளர் சங்கம், 8/5, சண்முகாபுரம் இரயில்வே  
பீடர் ரோடு, ஆறுமுகநேரி, தூத்துக்குடி மாவட்டம் அவர்களது  
என்பவரது புகார் மனு.
5. OLGPRS எனும் இணைய வழியாக பெறப்பட்ட திரு. P. பூபாலன்,  
தலைவர், சிறிய அளவு உப்பு உற்பத்தியாளர் சங்கம், 8/5,  
சண்முகாபுரம் இரயில்வே பீடர் ரோடு, ஆறுமுகநேரி, தூத்துக்குடி  
மாவட்டம் அவர்களது கடித எண். 099997473 நாள்: 08.02.2024.

\*\*\*\*\*

பார்வையில் குறிப்பிட்டுள்ள மனுக்களில், தி/ள். DCW Pvt Ltd., என்ற நிறுவனத்தில்  
அமைக்கப்பட்டுள்ள இல்மினேட் லீச் லிக்கர் கழிவு நீர் சேமிப்பு கலன்களில் உடைப்பு  
ஏற்பட்டு அருகில் உள்ள உப்பு உற்பத்தி செய்யும் உப்பளங்களில் கலந்ததால் சிறிய  
அளவு உப்பு உற்பத்தி செய்யும் நிறுவனத்திற்கு பாதிப்பு ஏற்பட்டுள்ளதாக புகார்  
தெரிவிக்கப்பட்டுள்ளது.

மேற்படி புகார் மனுக்களின் அடிப்படையில், தமிழ்நாடு மாசு கட்டுப்பாடு வாரிய  
இவ்வலுவலக பொறியாளரால் 14.02.2024 அன்று கள் ஆய்வு மேற்கொள்ளப்பட்டது.

ஆய்வின்படி, தங்கள் நிறுவனத்தில் அமைக்கப்பட்டுள்ள சூரிய ஆவியாதல் கலன்களில் (Solar Evaporation Pond) சமீபத்தில் ஏற்பட்ட கனமழை வெள்ள பெருக்கால் உடைப்பு ஏற்பட்டு சேதமடைந்துள்ள பகுதிகளை மறுசீரமைக்கப்பட்டுள்ளதும் கண்டறியப்பட்டது.

மேலும், சூரிய ஆவியாதல் கலன்களில் (Solar Evaporation Pond) ஏற்பட்ட உடைப்பால் அப்பகுதிக்கு அருகில் உள்ள உப்பு உற்பத்தி செய்யும் சிறு மற்றும் குறு தொழிலாளர்களின் உப்பளங்கள் பாதிக்கப்பட்டுள்ளதும் கண்டறியப்பட்டுள்ளது.

எனவே, தங்கள் நிறுவனத்தால் சேதமடைந்த அருகில் உள்ள உப்பு உற்பத்தி செய்யும் உப்பளங்களை, உடனடியாக மறுசீரமைக்குமாறு இக்கடிதம் மூலம் தங்களுக்கு அறிவுறுத்தப்படுகிறது.

மாவட்ட சுற்றுச்சூழல் பொறியாளர் (பொ)  
தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்  
தூத்துக்குடி.

நகல்: மாவட்ட ஆட்சித்தலைவர், தூத்துக்குடி மாவட்டம், அவர்களுக்கு மக்கள் குறை தீர்க்கும் நாள் மனு எண்: 526 நாள் 09.01.2024 மற்றும் கடித எண். ந.க.ஜி2/1749567/2023 நாள்: 10.01.2024-ன்படி தகவலுக்காக பணிந்து சமர்ப்பிக்கப்படுகிறது.

**Annexure - 7 Translated Copy**

Tamil Nadu Pollution Control Board

From  
Thiru. J. Hemant Josan, M. Tech.,  
District Environmental Engineer (G)  
Tamil Nadu Pollution Control Board  
C7 & C9 SIPCOT Industrial  
Complex  
Milavittan , Tuticorin District

To  
M/s. DCW Private Ltd  
Sagupuram,  
Tiruchendur taluk,  
Tuticorin district

Letter No. TNPCB/DEE(G)/Tuti/Complaint/4456 0026 0209 0387  
7656522 7653944 7742382, 0666, 099997573/2024

Dated 16.02.2024

Sir,

Sub Tamil Nadu Pollution Control Board – Office of  
the District Environmental Engineer -  
Tuticorin district - A complaint has been  
received stating that the Illuminate Leach  
Liquor Wastewater Storage Tanks installed by  
DCW Pvt Ltd., have broken and mixed with the  
nearby salt producing salt pan/salt-beds  
affecting small scale salt production  
companies – Action – Regarding

Ref (1) Complaints received directly on  
27.12.2023, 31.12.2023, 11.02.2024 by this  
office from Thiru. G. Prabhakar, S/o. Thiru.  
Ganesan Nadar, 13, Keezhanavvaladivilai  
lane, Arumuganeri Village, Tiruchendur  
Taluk, Tuticorin District.

(2) Complaints directly received in this office  
from Thiru. P. Boopalan, President, Small  
Scale Salt Producers Association, 8/5,  
Shanmugapuram Railway Feeder Road,  
Arumuganeri, Thoothukudi District.

(3) Letter No. 7656522 7653944 dated  
31.01.2024 and 7742982 dated 15.02.2024  
received through IPGCMS website from Thiru.  
P. Boopalan, President, Small Scale Salt

Producers Association, 8/5, Shanmugapuram Railway Feeder Road, Arumuganeri, Tuticorin District.

(5) Complained received vide District Collector's Public Grievance Redressal Day Petition No. 526 dated 09.01.2024 and complaint Letter No. R.C..G2/1749567/2023 dated: 10.01.2024 received through Thiru. P. Boopalan, President, Small Scale Salt Producers Association, 8/5, Shanmugapuram Railway Feeder Road, Arumuganeri, Tuticorin District.

(5) Letter No. 099997473 dated: 08.02.2024. received through OLGPRS website from Thiru. P. Boopalan, President, Small Scale Salt Producers Association, 8/5, Shanmugapuram Railway Feeder Road, Arumuganeri, Tuticorin District.

In the petitions mentioned under reference, it has been stated that due to breakage of Illuminate Leach Liquor Wastewater Storage Tanks installed by DCW Pvt Ltd., and mixed with the nearby salt producing salt pans/salt bed, which has affected small scale salt production companies.

Based on the above complaints, field inspection was conducted on 14.02.2024 by the Engineer, the Tamil Nadu Pollution Control Board.

As per the field inspection, it was also found that the Solar Evaporation Ponds installed in your company were broken during the recent heavy rains and floods and damaged areas were renovated.

Further, it was also found that due to breakage of the solar evaporation ponds, salt pans of small and micro salt producers have also been affected.

Therefore, you are hereby directed to immediately renovate/repair the nearby salt producing salt pans/salt beds, which were damaged by your company.

Sd/-

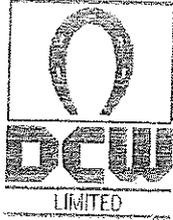
District Environmental Engineer (G)

Tamil Nadu Pollution Control Board

Tuticorin

Copy:

The District	Submitted for information, as per Public
Collector	Grievance Redressal Day Petition No. 526
Tuticorin	dated 09.01.2024 and complaint Letter No.
	R.C..G2/1749567/2023 dated: 10.01.2024

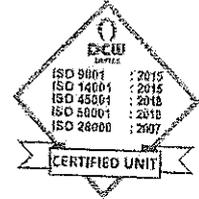


# DCW LIMITED

SAHUPURAM

THOOTHUKUDI DISTRICT-628 229

CIN : L24110GJ1939PLC000748 / GST No. 33AAACD0559N1ZN



Website : www.dcwLtd.com

DCW/ENV/712-S

18.03.2024,

The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
C7 & C9, SIPCOT Industrial Complex,  
Meelavittan,  
Thoothukudi – 628 008.

RPAD

Dear Sir,

Sub : TNPCB – Industries – DCW Limited, Sahupuram, Thoothukudi Dist. – certain instruction issued by the Board for the complaints – action taken and compliance report submitted – reg.

Ref : 1. TNPCB, Thoothukudi official inspection dt. 14.02.2024.  
2. DEE Lr. No. TNPCB / DEE / TUTY / Complaint-4456,0026,0209,0387,7656522,7656522,7653944,7742382,0666,099997473/2024 dated 16.02.2024 received on 02.03.'24.

We kindly acknowledge the receipt of the letter cited Ref. (2) above and wish to submit our action taken report for the instructions issued by the Board.

We wish to inform that our High TDS Treated effluent stored Solar Evaporation Ponds slightly overflowed due to historical heavy rain and flood during Dec' 17, 2023 and flood water entered the nearby private salt pans and parties had apprehension that this water will affect the salt. After completion of our flood rescue activities, we were in the process to set right their salt field.

Further as instructed by the Board during the Official inspection dt. 14.02.2024, we expedite the work and have revamped the damaged private salt pans. The before & after photographs are attached for your kind perusal. Moreover, we wish to inform that they have started the salt production activities.

Thanking you and assuring you of our best cooperation at all times.

Yours faithfully,  
For DCW Limited,

(S. SURESH)  
VICE PRESIDNET (Manufacturing)

Encl: Photographs (Before & After)

Factory Address: DCW LIMITED, Sahupuram,  
Thoothukudi District, Tamilnadu, Pincode- 628 229  
Contact: 04639 – 280231, 9943023231  
99430 33231, 97864 81288, 97868 80439,  
E-Mail: fax@shpm.dcwLtd.com

Chennai Office: DCW LIMITED,  
358 (Old No.645),Third Floor, Anna Salai,  
Thousand Lights, Chennai-600 006.Fax No.044-28295766  
Contacts: 044-28292752, 28292082  
E-Mail: chennaioffice@chn.dcwLtd.com

RegisteredOffice: DCW LIMITED  
DHRANGADHARA -363 315, Gujarat  
Contact: 02754-283244, 283381  
E-Mail: dcwLtd@wilnetonline.net

**UDHAYAM SALT PAN**

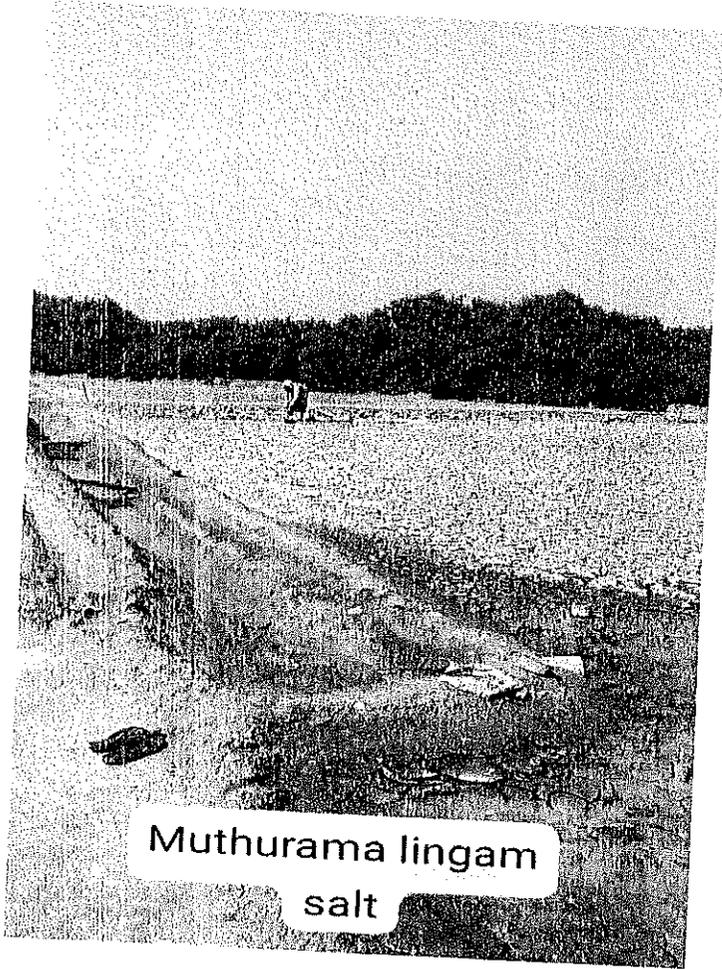


**BEFORE**

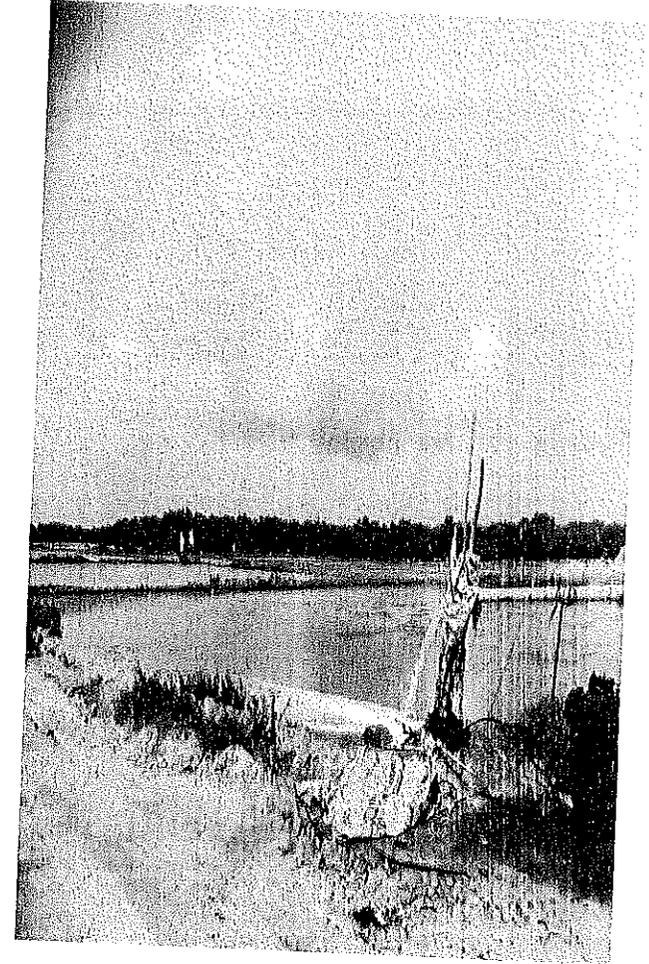
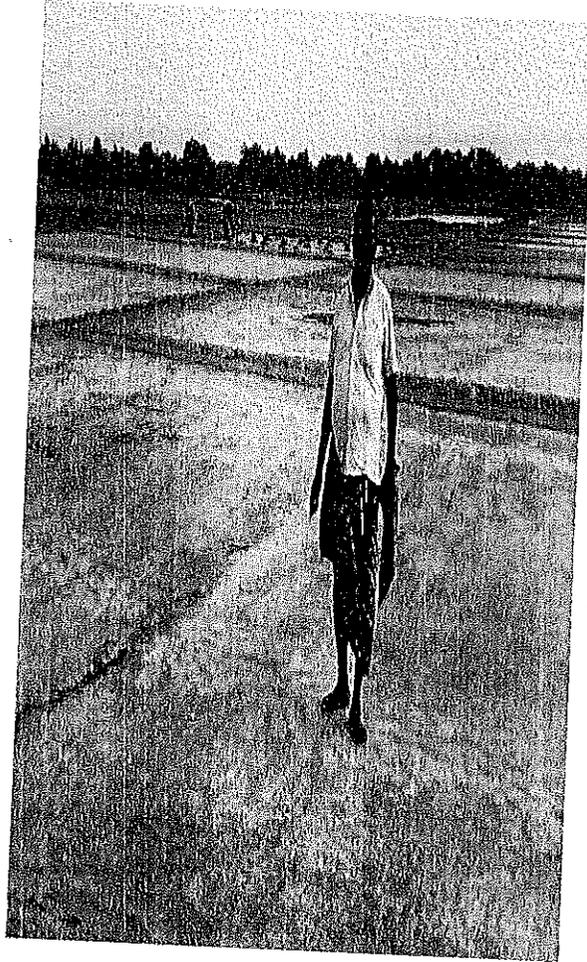


**After (Salt Harvested)**

MUTHURAMA LINGAM SALT PAN



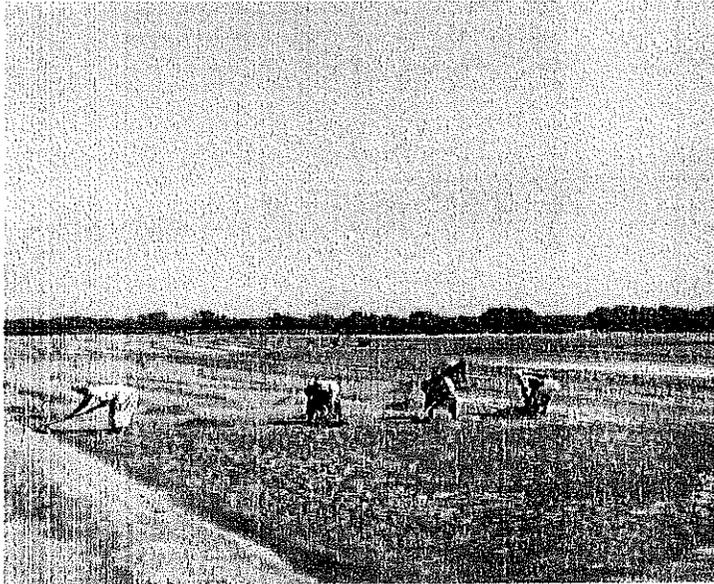
Muthurama lingam  
salt



BEFORE

After (Brine Pumping  
started)

**GANESA MOORTHY SALT PAN**

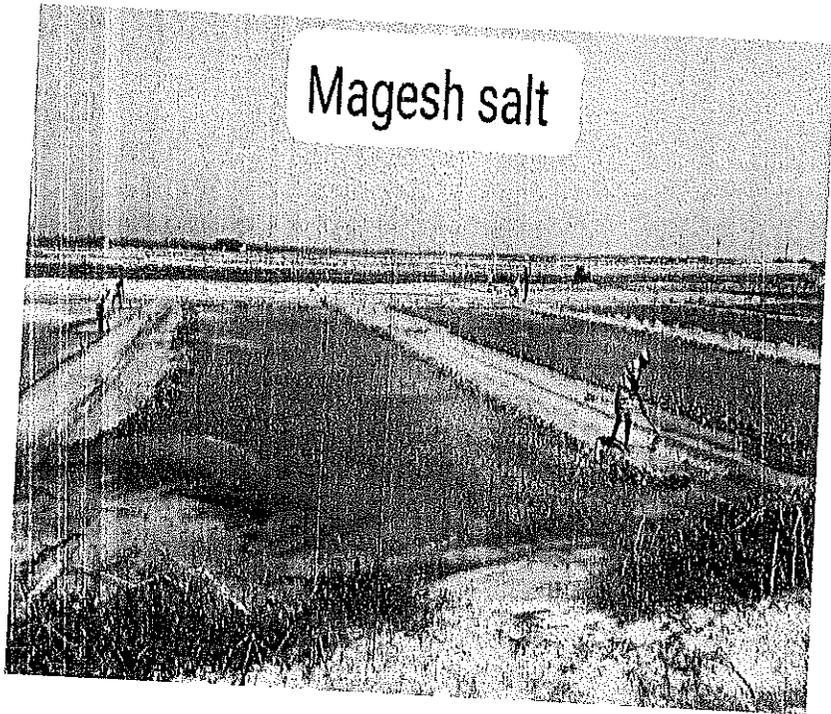


**BEFORE**

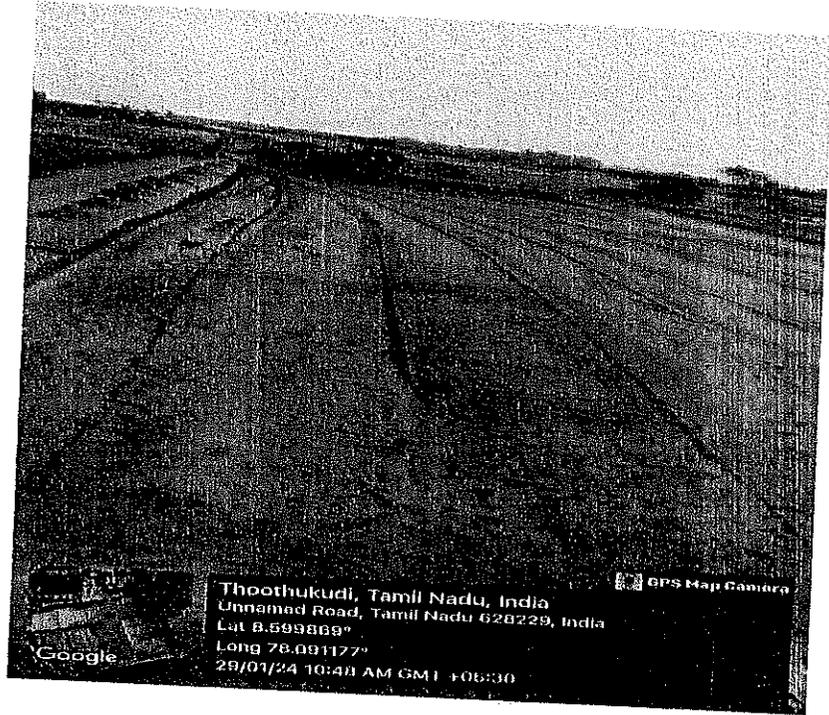


**After (salt Produced)**

MAGESH SALT PAN

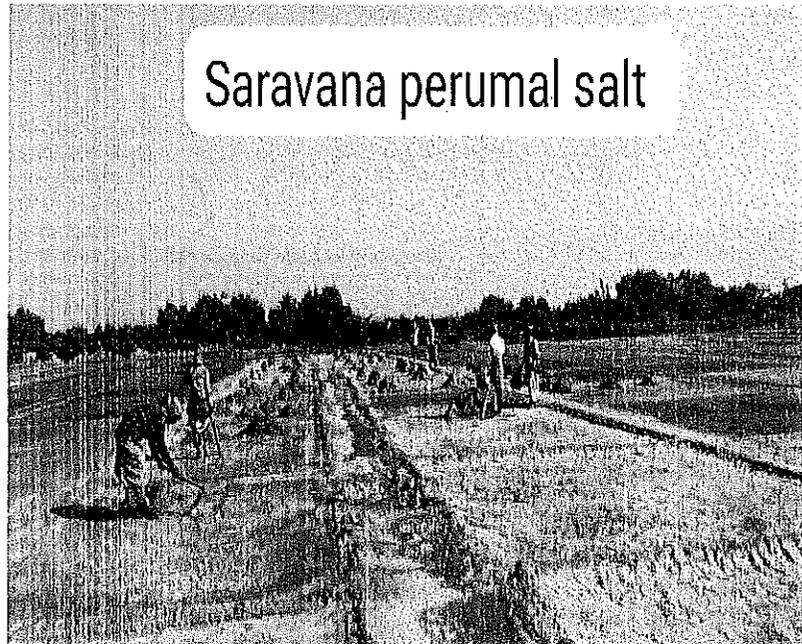


BEFORE



After

**SARAVANA PERUMAL SALT PAN**

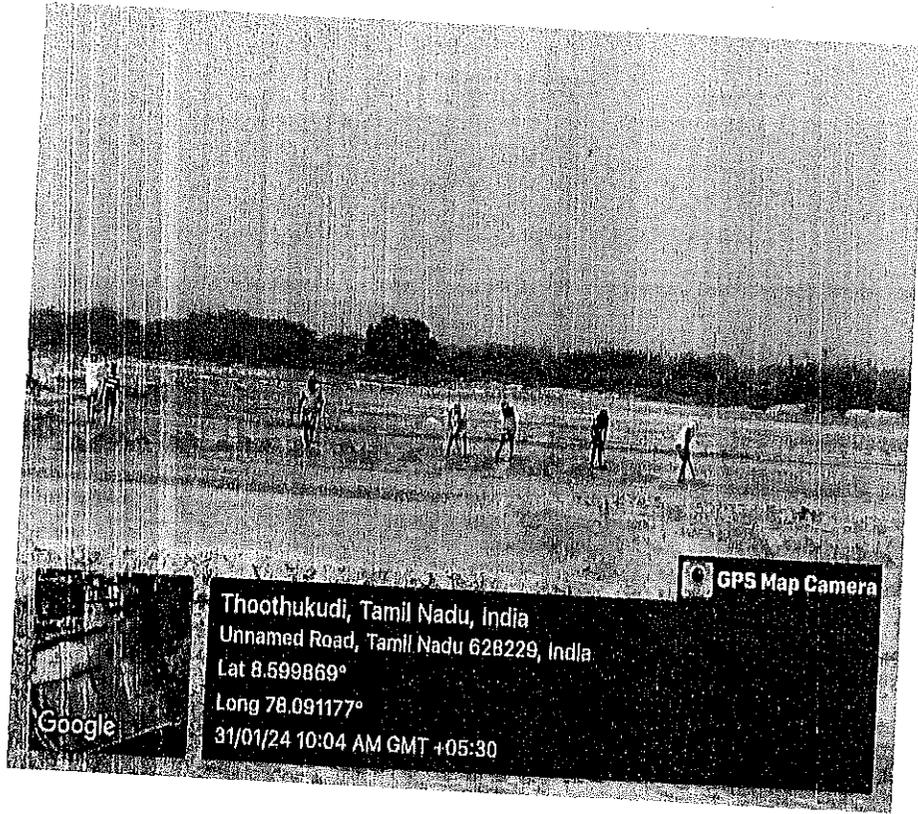


**BEFORE**

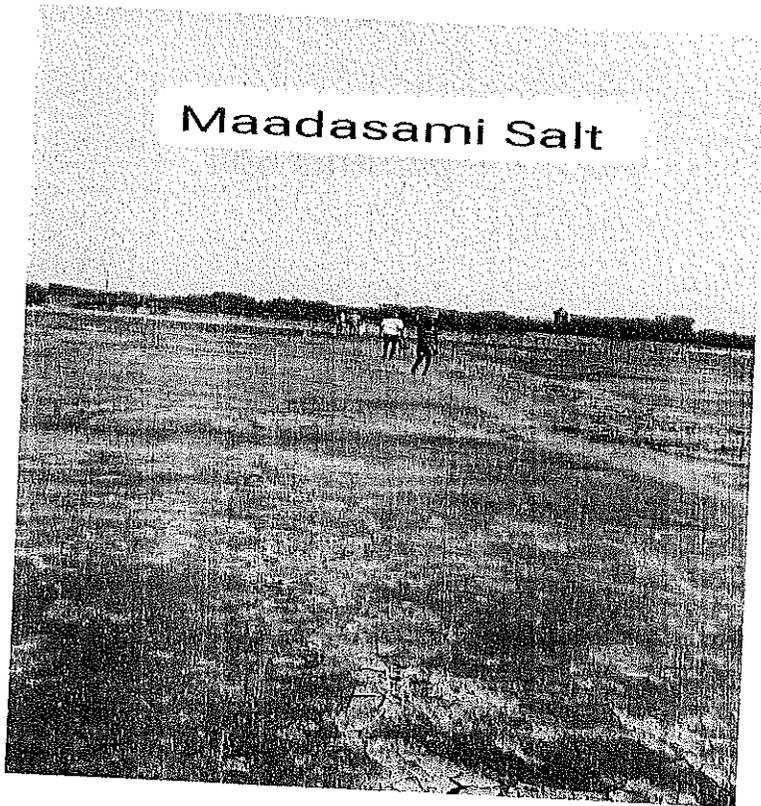


**After**

**MAADASAMI SALT PAN**

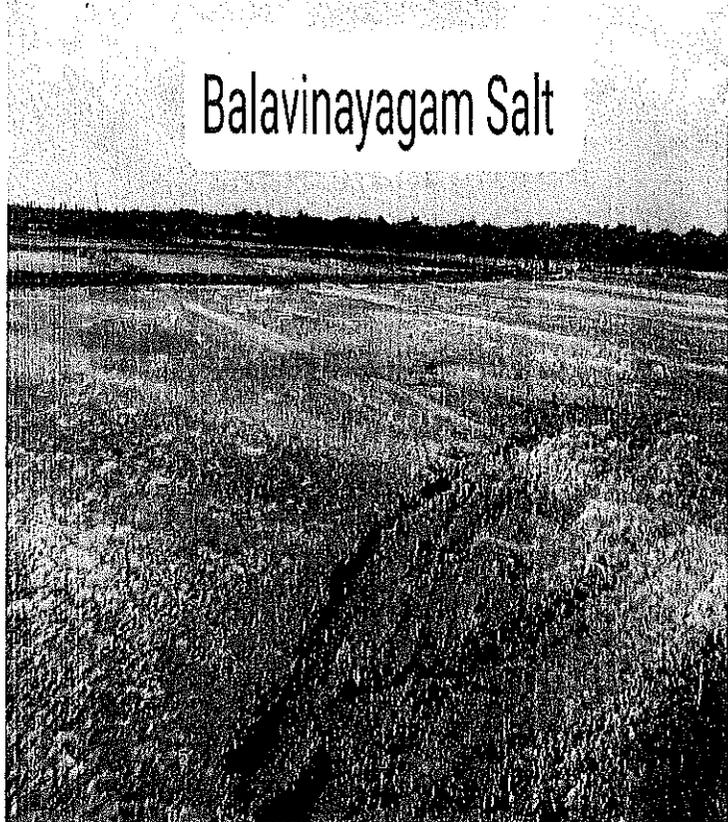


**BEFORE**

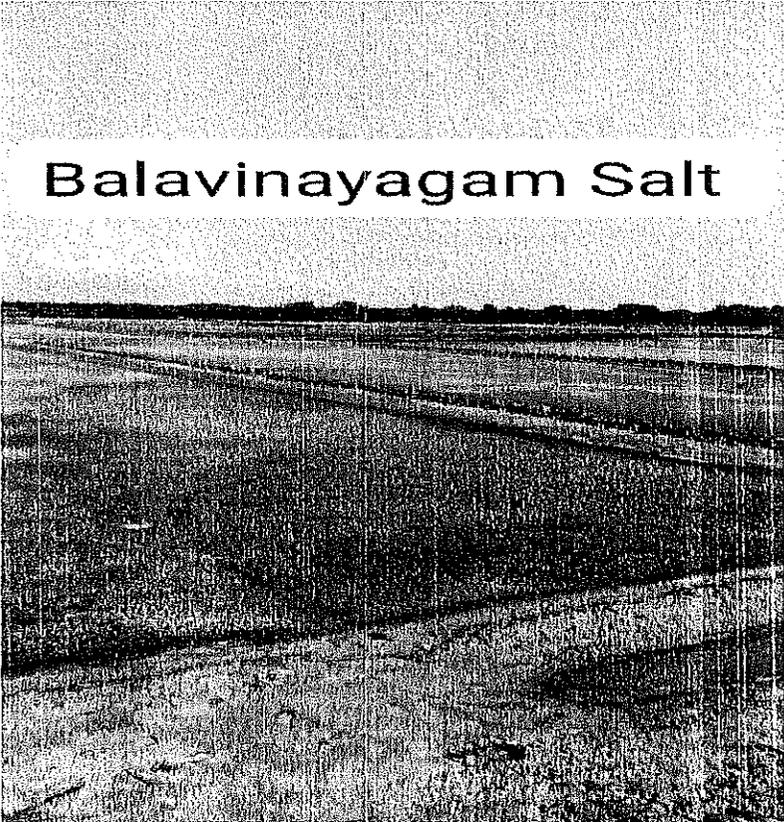


**After**

**BALA VINAYAGAM SALT PAN**

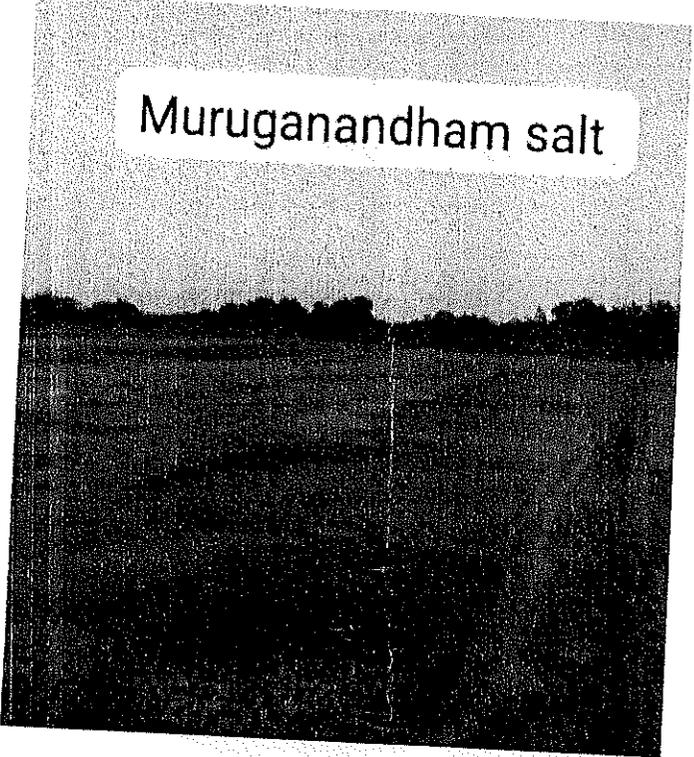


**BEFORE**

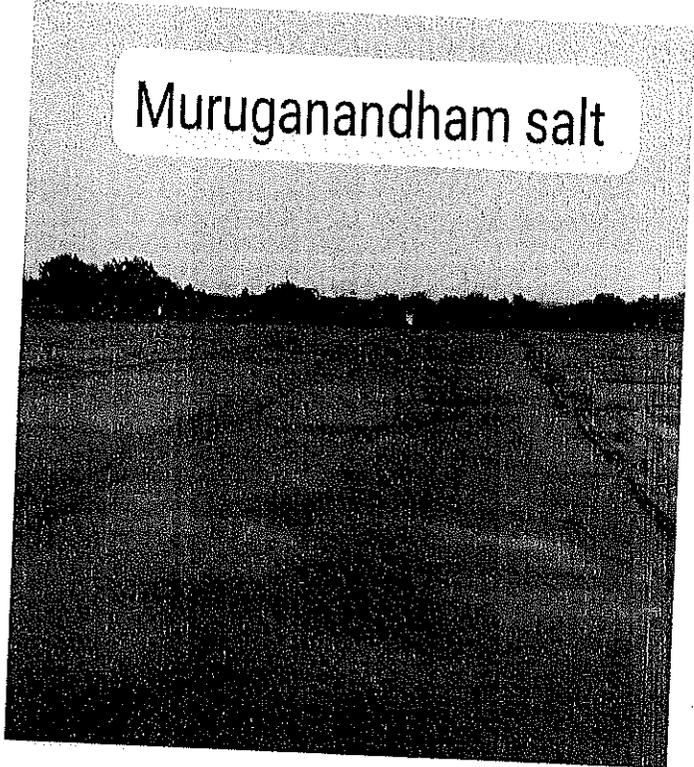


**After**

**MURUGANANDHAM SALT PAN**



**BEFORE**



**After (Brine admitted)**

## Annexure - 9



Invoice No	Date	Amount
052	28.06.2024	28660.00

## TAMIL NADU POLLUTION CONTROL BOARD

Nature of Sample: Sewage &amp; Borewell

1. Client Name & Address : DEE/TNPCB/TTN  
 2. Date and time of collection: 13.06.2024  
 at 0.300 PM to 04.00 PM  
 3. Sample Received Date: 14.06.2024  
 4. Sample Analysis Date : 14.06.2024  
 5. Analysis Completion Date: 28.06.2024

Lab Code	DEE Code	Point of collection
225	DEETTN240210	Industrial STP Treated outlet
226	DEETTN240211	ETP sludge SLF Passive site-I Monitoring Bore well No.1
227	DEETTN240212	ETP sludge SLF Passive site-I Monitoring Bore well No.5
228	DEETTN240213	37 Acre solar Evaporation pond monitoring Bore well No.1
229	DEETTN240214	37 Acre solar Evaporation pond monitoring Bore well No.6

## Report of Analysis

Sl. No	Parameter	Test Method	Results					
			Lab C.No.	225	226	227	228	229
			DEE C.No.	DEETT N240210	DEETT N240211	DEETT N240212	DEETT N240213	DEETT N240214
			Unit					
1.	pH @ 25 °C	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 4500 H <sup>+</sup>	---	7.86	8.05	8.40	8.35	8.36
2.	Total Suspended Solids	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 2540 D	(mg/l)	2	2	2	2	2
3.	Total Dissolved Solids	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 2540 C	(mg/l)	--	1300	3000	1640	2120
4.	Chlorides (as Cl <sup>-</sup> )	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 4500 Cl <sup>-</sup> B	(mg/l)	--	570	1190	734	823
5.	Sulphate (as SO <sub>4</sub> <sup>2-</sup> )	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 4500 SO <sub>4</sub> <sup>2-</sup> E	(mg/l)	--	43	74	45	50
6.	BOD for 3 days @ 27 °C	IS 3025: (Part 44) 1993	(mg/l)	2.83	2.3	2.6	2.2	2.31
7.	COD	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 5220 B	(mg/l)	--	112	96	88	112
8.	Total Iron	APHA 22 <sup>nd</sup> Edt 2012, Part No. 3500 Fe, B	(mg/l)	--	<0.01	<0.01	0.04	0.06

Environmental Scientist  
 DEL, TNPCB, Thoothukudi

Deputy Chief Scientific Officer  
 DEL, TNPCB, Thoothukudi

## Annexure - 10



Invoice No	Date	Amount
115	26.09.2024	36470.00

## TAMIL NADU POLLUTION CONTROL BOARD

Nature of Sample: Sewage &amp; Borewell

1. Client Name & Address : DEE/TNPCB/TTN  
 2. Date and time of collection: 05.09.2024  
 at 0.300 PM to 04.00 PM  
 3. Sample Received Date: 06.09.2024  
 4. Sample Analysis Date : 06.09.2024  
 5. Analysis Completion Date: 26.09.2024

Lab Code	DEE Code	Point of collection
525	DEETTN240486	ETP sludge SLF Active site Monitoring Bore well No.2
526	DEETTN240487	ETP sludge SLF Active site Monitoring Bore well No.5
527	DEETTN240488	37 Acre solar Evaporation pond monitoring Bore well No.1
528	DEETTN240489	37 Acre solar Evaporation pond monitoring Bore well No.8

## Report of Analysis

Sl. No	Parameter	Test Method	Results				
			Lab C.No.	525	526	527	528
			DEE C.No.	DEETTN 240486	DEETTN 240487	DEETTN 240488	DEETTN 240489
			Unit				
1.	pH @ 25°C	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 4500 H <sup>+</sup>	---	8.42	7.68	7.40	8.25
2.	Total Suspended Solids	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 2540 D	(mg/l)	2	2	2	2
3.	Total Dissolved Solids	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 2540 C	(mg/l)	2878	3236	1286	2634
4.	Chlorides (as Cl <sup>-</sup> )	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 4500 Cl <sup>-</sup> B	(mg/l)	784	744	496	843
5.	Sulphate (as SO <sub>4</sub> <sup>2-</sup> )	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 4500 SO <sub>4</sub> <sup>2-</sup> E	(mg/l)	178	286	127	247
6.	BOD for 3 days @ 27°C	IS 3025: (Part 44) 1993	(mg/l)	2.36	2.48	2.14	2.25
7.	COD	APHA, 22 <sup>nd</sup> Edt 2012, Part No. 5220 B	(mg/l)	72	64	40	48
8.	TRC	APHA 22 <sup>nd</sup> Edt. 2012, Part No. 4500 - Cl, B	(mg/l)	<5.0	<5.0	<5.0	<5.0
9.	Total Iron	APHA 22 <sup>nd</sup> Edt 2012, Part No. 3500 Fe,B	(mg/l)	0.05	0.31	<0.01	0.04

Environmental Scientist  
 DEL, TNPCB, Thoothukudi

Deputy Chief Scientific Officer  
 DEL, TNPCB, Thoothukudi



Daily Rainfall Report (17/12/2023 - 6.00 AM to 18/12/2023 - 06.00 AM)

Sl. No	TALUK	RAINDUAGE STATION	RAINFALL (IN MM)	Rainfall Prediction
1	THOOTHUKUDI	THOOTHUKUDI	361.00	
2	SRIVAIRKUNTAM	SRIVAIRKUNTAM	618.00	
3		THRUCHENDUR	679.00	
4	THRUCHENDUR	KAYALPATTINAM	932.00	
5		KULASEKARAPATTINAM	326.00	
6	SATHANKULAM	SATHANKULAM	466.00	
7		KOVELPATTI	495.00	
8	KOVELPATTI	KALUGUMALAI	124.00	Very Heavy Rainfall
9	KAYATHAR	KAYATHAR	267.00	
10		KADAMBUR	348.00	
11	ETTAYAPURAM	ETTAYAPURAM	159.70	Very Heavy Rainfall
12		VILATHIRKULAM	278.00	
13	VILATHIRKULAM	KADALKUDI	110.00	Heavy Rainfall
14		VAIPPAR	202.00	Very Heavy Rainfall
15		SURANGUDI	155.00	Very Heavy Rainfall
16		OTTAPIDARAM	356.00	
17	OTTAPIDARAM	MANNYACHI	240.00	
18		VEDANATHAM	267.00	
19		KERLAARABADI	344.00	

## Kayalpattinam Smashed With 932mm Rainfall

In what could be seen as an historic havoc, Kayalpattinam in Thoothukudi district received humongous 932mm rainfall in last 24 hours which is the highest ever rainfall received by plains in Tamil Nadu. Flights and Trains to Thoothukudi have either been cancelled or stopped at other places as rains are expected to continue to play havoc in the southern district till Tuesday.

AD



INDIA'S LARGEST UPCOMING WHOLESALE & RETAIL MARKET

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AVAILABLE BELOW

## THOOTHUKUDI DISTRICT RAINFALL AND DAMAGES REPORT

**Daily Rainfall Report (17/12/2023 - 6.00 AM to 17/12/2023 - 3.00 PM)**

TALUK	RAINGUAGE STATION	RAINFALL (IN MM)	Rainfall Prediction
THOOTHUKUDI	THOOTHUKUDI	30.50	Moderate Rainfall
SRIVAIKUNTAM	SRIVAIKUNTAM	200.00	Very Heavy Rainfall
TIRUCHENDUR	TIRUCHENDUR	121.00	Very Heavy Rainfall
	KAYALPATTINAM	72.00	Heavy Rainfall
	KULASEKARAPATTINAM	86.00	Heavy Rainfall
SATHANKULAM	SATHANKULAM	258.00	Very Heavy Rainfall
KOVILPATTI	KOVILPATTI	15.00	Light Rainfall
	KALUGUMALAI	22.00	Moderate Rainfall
KAYATHAR	KAYATHAR	12.00	Light Rainfall
	KADAMBUR	19.00	Moderate Rainfall
ETTAYAPURAM	ETTAYAPURAM	12.80	Light Rainfall
VILATHIKULAM	VILATHIKULAM	36.00	Moderate Rainfall
	KADALKUDI	20.00	Moderate Rainfall
	VAIPPAR	36.00	Moderate Rainfall
	SURANGUDI	20.00	Moderate Rainfall
OTTAPIDARAM	OTTAPIDARAM	9.00	Light Rainfall
	MANIYACHI	17.00	Moderate Rainfall
	VEDANATHAM	15.00	Light Rainfall
	KEELARASADI	0.00	No Rain
<b>TOTAL</b>		<b>1001.30</b>	
<b>Average Rainfall</b>		<b>52.70</b>	<b>Moderate Rainfall</b>



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Tamil Nadu

## 95 cm rainfall in Thoothukudi's Kayalpattinam, Indian Navy to send two boats for rescue ops

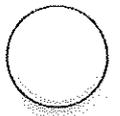
*Tamil Nadu Chief Secretary Shiv Das Meena has requested for IAF choppers from Sulur airbase to airdrop food packets in the flood-affected areas. However, the Indian Air Force has yet to respond.*



Rescue workers provide water and other relief material to flood-hit people in Kanyakumari, Monday. (Photo | PTI)

**Express News Service**

Updated on: 18 Dec 2023, 6:19 pm · 3 min read





CHENNAI: A record 95 cm rainfall in Kayalpattinam of Thoothukudi from 8.30 am of Sunday to 8.30 am of Monday.

In the same period, there was 69 cm rainfall in Tiruchendur, 53 in Kovilpatti, 42 in Maniyachi, 37 in Ottapadiram and Kadambur, 33 in Kulasekarapattinam and 30 in Vedanatham. Whereas the Tirunelveli district, Manjolai received 55 cm rainfall, 51 in Gundar dam, 50 in Oothu, 47 in Nalumukku, 44 in Palayamkottai, 43 in Ambasamudram, 41 in Cheranmahadevi and Kannadaian Anicut, 36 in Kakkachi and Nambiyar dam, 35 in Papanasam, 33 in Nanguneri and Manimutharu, 32 in Kalakadu and 31 in Tirunelveli.

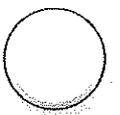
Southern Tamil Nadu has been lashed by record rain that has thrown normal life out of kilter. At least two people have died in Tirunelveli.

With extreme heavy rain continuing to lash these areas on Monday too, the state government announced a holiday for all schools, colleges, private companies, banks, financial institutions and public sectors in Tirunelveli, Thoothukudi, Kanniyakumari and Tenkasi.

In a press note on Monday, the government said due to cyclonic circulations in and around Kanniyakumari, the four districts in the south have been facing heavy rainfall. In view of the situation, the government declared a holiday on Monday (December 18).

The Indian Navy is sending in two boats to help the flood-ravaged people in Thoothkudi.

A defence spokesperson said that since flights could not land in Thoothkudi airport, the Navy flight landed at INS Parundu with two boats. "These two boats will be pressed into service to rescue flood-hit in Thoothkudi," the defence spokesperson said.

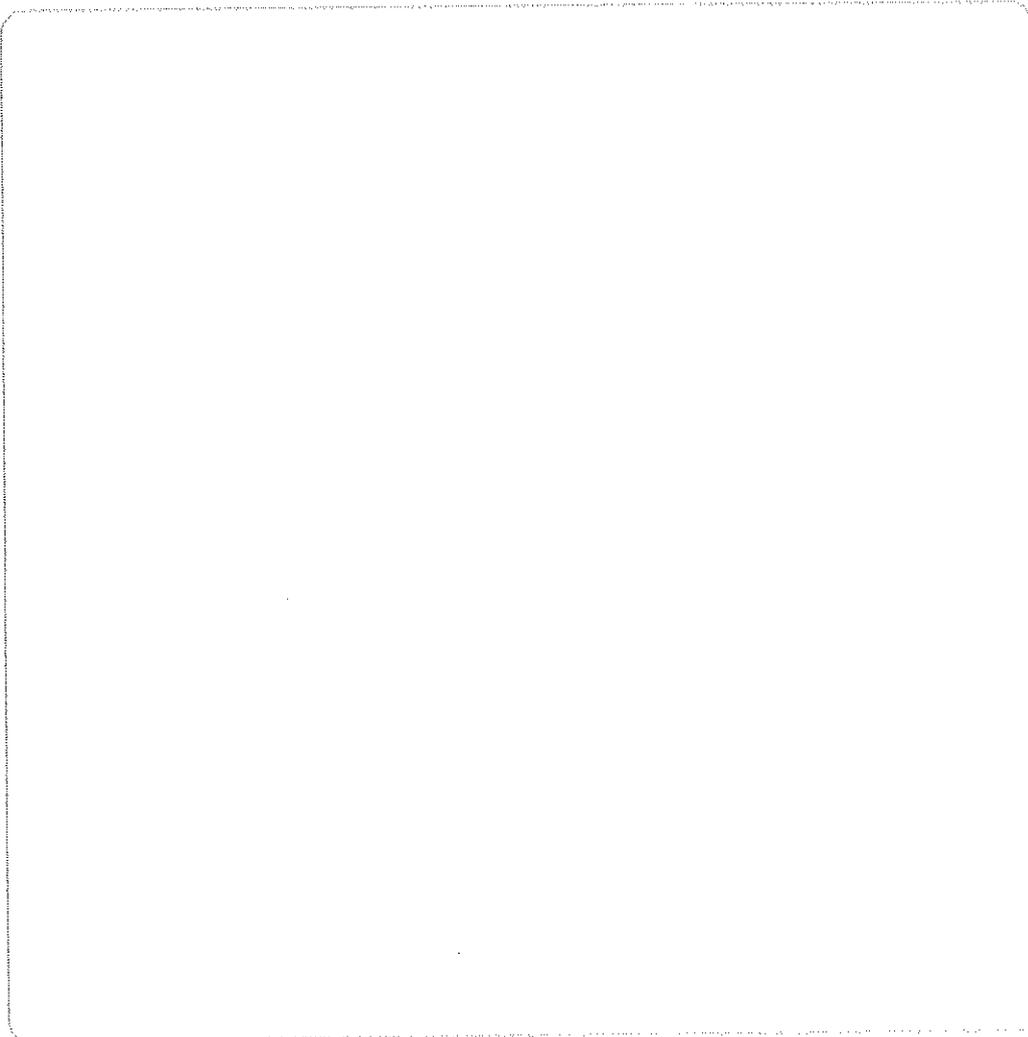


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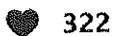
#COMK Nowcast 5:45 PM. #SouthTNRains

#TirunelveliRains #ThoothukudiRains

While people should continue to remain cautious and maintain vigil in #Tirunelveli, #Thoothukudi, #Kanyakumari & #Tenkasi dts with God's Grace it appears we may not see widespread heavy to very heavy #Rains... Show more



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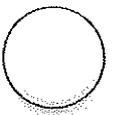
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This comes after Tamil Nadu Chief Secretary Shiv Das Meena on Monday said the state government has requested the three armed forces to assist



the administration in rescuing the stranded people. The entire coastal city is flooded with buses and trains being inaccessible due to flooding of the railway and bus terminus.

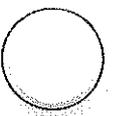
The chief secretary has requested for IAF choppers from Sullur airbase to airdrop food packets in the flood-affected areas. It is learnt that the Indian Air Force has yet to respond.

During the floods in Chennai earlier this month, the Armed Forces, including the Indian Navy, Indian Army and Air Forces along with the Indian Coast Guard.

**ALSO READ: Several trains cancelled due to heavy rainfall in Tamil Nadu**

"Indian Coast Guard Ship Sujay is stationed close to Thoothkudi and it is carrying out sorties through its Chetak helicopter if weather permits. It could be used for providing relief material, rescue missions as well as a survey of the flood-hit areas," the defence spokesperson stated.

A total of 17 teams of the SDRF and the NDRF consisting of 425 personnel have been deployed for rescue operations in all four southern districts, and two more NDRF teams will soon join the operations in Thoothkudi district.



**Azar**

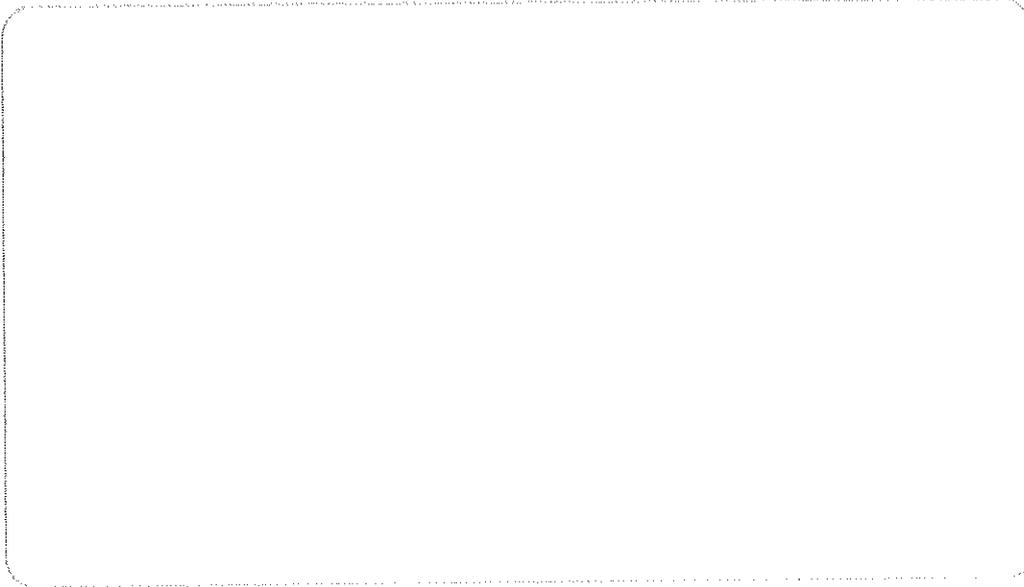
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Many residential areas were flooded and elderly people are seeking help from Thoothkudi district and state authorities as flood water ravaged their homes. Till Sunday night they were coping with the heavy rains but during the late hours after canals breached the bunds, water entered into residential areas around 2 am.

Many people were forced to find shelter at their neighbours' houses and many did not store food or water as they did not expect the rains to be too heavy. Though rains have receded, there is no respite from the flood waters which have to be pumped into the stormwater drain.

Historic Deluge: #Kayalpattinam in #Thoothukudi Receives Record-Breaking 932mm of Rain in 24hrs

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Watch on X

The ballasts of railway sleepers were washed away in a point at Gangaikondan-Thalaiyuthu in Tirunelveli and at a separate point near Thaathankulam in Thoothukudi.

In Thoothukudi, water breached from Korampallam tank and entered neighbourhoods and agricultural lands. Thoothukudi railway station was submerged by rainwater. Thoothukudi MP Kanimozhi inspected the rain-affected areas along with Social Welfare Minister P Geetha Jeevan and speed up the rescue work. The helpline for Thoothukudi residents is 80778 80779.

Likewise, the Revenue and Disaster Management Minister KKSSR inspected the rain-affected areas and handed over relief material for people in Tenkasi. Finance Minister Thangam Thennarasu and Diary Development Minister T Mano Thangaraj inspected rain-affected areas in Tirunelveli and Kanniyakumari districts respectively.

The Omni Bus Owners association announced that buses would not be operated on Monday in the four rain-hit districts while the TNSTC

announced that buses will be operated depending on the requirement.

The Theni district administration has declared alerts for people residing on the banks of the Manjalar dam due to flooding.

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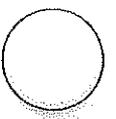
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# Why south Tamil Nadu received record-breaking rain during the northeast monsoon



LAASYA SHEKHAR

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- *During the northeast monsoon of 2023, Tamil Nadu's Tirunelveli and Thoothukudi districts witnessed record-breaking rainfall.*
- *Experts point to the erratic nature of the northeast monsoon, as the season brought uncharacteristically low rainfall in the state from 2016 to 2018 and floods in 2015 and 2023.*

*Ground studies highlight the impact of defoliation on evaporation and monsoon patterns. Experts say that*

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During the Northeast Monsoon (NEM) of 2023, Tirunelveli, a coastal district in the southern part of Tamil Nadu witnessed record-breaking rainfall of 123.9 cm. This observation was 146% higher than the seasonal average of 50.3 cm, according to data from the Regional Meteorological Centre (RMC).

On December 18, 2023, a weather station in Kayalpattinam in Thoothukudi district, recorded 94.6 cm, the highest rainfall ever witnessed in 24 hours during NEM in Tamil Nadu. This new observation is equivalent to 90% of usual rainfall received by the entire district in a year.



Fields in south Tamil Nadu flooded following unprecedented rainfall during the northeast monsoon of 2023. Photo by Thinak.

Cherrapunji in Meghalaya – known as one of the wettest regions of the country – tops the list of highest rainfall received in a single day in India. On June 16, 1995, Cherrapunji recorded 156.3 cm. Aminidivi in Lakshadweep is a close second, with 116.8 cm recorded on May 6, 2004.

“Although there have been times where more than 100 cm were recorded in 24 hours, most of it happened either during the southwest monsoon, in the hilly areas or in those places close to the Western Ghats. Whereas when it comes to NEM, Kayalpattinam is the only dry plain of the east coast to have received such intense rainfall which was unprecedented earlier,” weather blogger Pradeep John told Mongabay-India, based on data published by him on his page Tamil Nadu Weatherman on X (formerly Twitter).

### Highest 24-hour rainfall in India

Date	Place	Rainfall (in cm)
14 June, 1876	Cherrapunji (Meghalaya)	104
11 September, 1877	Jowai (Meghalaya)	102
14 November, 1992	Kakkachi (Tamil Nadu)	97
16 June, 1995	Cherrapunji (Meghalaya)	156
06 May, 2004	Aminidivi (Lakshadweep)	117
27 July, 2005	Ambarnath (Maharashtra)	101
27 July, 2005	Vihar lake (Mumbai)	106
17 June, 2022	Mawsynram (Meghalaya)	100

Source: Tamil Nadu Weatherman • Created with Ontowrapper

Highest 24-hour rainfall events in India. Data from weather blogger Pradeep John.

Such extreme rainfall is usually expected during severe cyclones. However, it was not a cyclonic storm that caused the record-breaking rainfall at Kayalpattinam, but rather a mere upper air circulation, suggests another expert. “Such extreme rainfall was not expected from upper air circulation,” remarked S. Balachandran, deputy-director general of meteorology at RMC.

Weather forecasting models can accurately predict up to and above 20 cm rainfall in a day. "We can predict that the rainfall will be above 20 cm, but it is a limitation of science, that we cannot forecast up to what level. We can anticipate improved models in 20 years," Balachandran added. RMC predicts rainfall in three categories: heavy (6 to 11 cm); very heavy (12 to 19 cm) and extreme (20 cm and above).

"The closest comparison to the extreme rainfall event at Kayalpattinam in recent years is from May 6, 2004, when Aminidivi at Lakshadweep recorded 116.8 cm and July 27, 2005, when Vihar lake in Mumbai received 104.9 cm. While the Lakshadweep event happened when a cyclone passed near the islands, Mumbai rains happened during the southwest monsoon which is generally a much larger phenomenon compared to NEM in India," said K. Srikanth, a weather blogger who manages Chennai Rains (COMK), another page on X.

### Highest 24-hour rainfall in Tamil Nadu

Date	Place	Rainfall (In cm)
14 November 1992	Kakkachi (Tirunelveli)	97
10 November, 2009	Ketti (Nilgiris)	82
09 August, 2019	Avalanchi (Nilgiris)	91
18 December, 2023	Kayalpattinam (Thoothukudi)	95

Source: Tamil Nadu Weatherman • Created with Datawrapper

Highest 24-hour rainfall events in Tamil Nadu. Current weather forecasting models can accurately predict only up to and above 20 cm rainfall in a day. Data from weather blogger Pradeep John.

### A closer look at Tamil Nadu's rainfall history

In Tamil Nadu, the average rainfall levels during the southwest and northeast monsoons are 328.4 mm and 443.3 mm respectively. However, a close analysis of the RMC data shows that both the monsoon periods have been erratic in Tamil Nadu since 2015, resulting in extreme weather events such as floods and drought.

Southern Tamil Nadu districts witness 54-60 days of rainfall in a year. While 15 days of rains come from the southwest monsoon, NEM brings 50% of the state's annual rainfall. "NEM brought normal to excessive rainfall between 2019 and 2023 and yielded below normal rains from 2016 to 2018. We had floods in 2015 and drought in 2016 and 2018," said John, pointing to the erratic nature of NEM.

"While the uncharacteristically low rainfalls in 2016 to 2018 may be attributed to climate change, NEM has been erratic since 2000 and has a greater agreement with the changing climate parameters. TN's capital city Chennai received 41.2 cm of rainfall on December 1, 2015 and 45 cm on December 4 the same year. This was the first such experience in south India," said A. Ramachandran, a professor at the Centre for Climate Change and Disaster Management, Anna University, Chennai.

Total rainfall in the SW monsoon (June-Sept) in cm	Total rainfall in the NE monsoon (Oct-Dec) in cm
<b>2015</b>	
285.8	676.1
<b>2016</b>	
259.1	166
<b>2017</b>	
414.6	393.9
<b>2018</b>	
29.3	337.9
<b>2019</b>	
396.7	454.7
<b>2020</b>	
424.1	477
<b>2021</b>	
393.4	714.3
<b>2022</b>	
477.1	445.6
<b>2023</b>	
354.2	485.8

### The role of climate change in rainfall

Climatologists say that it was the bare minimum system that caused such intense rainfall in southern Tamil Nadu. A bare minimum system is an event that is classified as a weak disturbance and extreme rainfall is not usually predicted at that time. "What gave rainfall over Tamil Nadu was upper air circulation. Rainfall poured in isolated locations such as Kayalpattinam. The role of climate change cannot be denied in this activity," said Kartiki Negi, communications associate at Climate Trends.

Negi also explained how a majority of the heat generated due to global warming is absorbed by our oceans, leading to a steep rise in sea surface temperatures. "The increased temperatures cause the ocean to release more moisture into the atmosphere. The moisture-laden air moves slowly, thrashing like a turbulent bucket of water over some places. Similar conditions were thus seen over isolated regions of Tamil Nadu such as Kayalpattinam," she added.

Extreme weather events continue to amplify multi-fold in the Bay of Bengal, turning it into a hotspot for observing global warming impacts. Climate researchers also say that the pattern of air circulation during NEM has been changing in the past ten years, owing to heavy emission of carbon dioxide. Global air circulation patterns aren't as they once were, with unpredictable patterns being influenced by changes in greenhouse gas emissions.

"As a result, the warming potential in the atmosphere has been increasing alarmingly. Atmospheric behaviour is altered gradually due to global air circulation, which in turn has a heavy impact on oceanic air circulation. This phenomenon has resulted in changing monsoon patterns leading to climate extremities," said Ramachandran.



Aftermath of the intense rainfall in south Tamil Nadu in December 2023. Photo by Thinkak.

## Climate change and the oceans

Extreme weather events, such as intense rainfall that results in floods or droughts, were predicted by an assessment report from the Intergovernmental Panel on Climate Change (IPCC) in 2021, especially in Asia.

Several studies also reiterate the occurrence of drastic warming of oceans. The northern Indian ocean has been identified as one of the 17 climate change hotspots among the world oceans in a study published by *Environmental Development* in 2016. These areas are observed to be warming faster than the remaining 90% of the oceans. "These regions are expected to provide the potential for early warning and evidence of the response by natural resources to climate change. In theory, these regions at the frontline of climate change, should also be leading in assessing impacts and evaluating adaptation options," the study mentioned.

Global warming affects the solubility of gases, including oxygen and the exchange of gases between the ocean surface and the atmosphere. The study warned that it could lead to the natural mixing between nutrient-rich deep waters and the relatively nutrient-poor surface waters of the Bay of Bengal being hindered. More stratification could make this basin far less productive than its western neighbour, the Arabian Sea, it further elaborated.

Sea surface temperatures (SST) have increased by 0.2-0.3°C along the Indian coast of the Bay of Bengal during a 45-year period from 1960 to 2005. The study predicts an increase of 2-3.5 °C by the end of the century.

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Read more: [Explainer] Why are intense storms and erratic rainfall events becoming more frequent?

## Is EL Niño also responsible?

El Niño is a natural phenomenon that creates a warming effect in the Pacific Ocean periodically. The easterly wind which lifts the clouds hits the Amazon basin with heavy rainfall. Geographically located opposite to the Pacific, it brings dry weather, resulting in droughts in the Indian subcontinent.

"The El Niño pattern this year is different than the usual one and thus its impact on the southwest and northeast monsoons are not as expected," says Raghu Murtugudde, professor of atmospheric and oceanic science and earth system science at University of Maryland and visiting faculty at IIT Bombay.

Ironically, global warming and El Niño work in tandem. "El Niño 2023 brewed under the influence of global warming. While the occurrence and frequency of this phenomenon is not unusual, warming conditions led to stronger El Niño," said Negi. Usually, El Niño peaks during the winters but this season saw its indices peaking well from the beginning of its inception. "El Niño is also known to amplify global temperatures temporarily, which it has done this year too with 2023 most likely to be the hottest year on record. Prior to this, 2016 was the warmest year and that too was an El Niño year," she added.

According to Murtugudde, every weather event now happens in a warmer world. Therefore, they all have some influence of global warming on them. "Warm oceans provide more moisture and warm atmosphere holds more moisture resulting in intense rainfall," he added.

"El Niño isn't a new occurrence; perhaps its impacts are heightened due to climate change," remarked Kurian Joseph, a professor at the Centre for Environmental Studies at Anna University, Chennai.

Moving ahead, while dealing with cyclones or intense rainfall, it is crucial to identify the areas most prone to these impacts. "Considering the possibility of drought as another extreme event, it is important to save water, as groundwater storage cannot be improved with sudden downpours," Joseph added.

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Read more: [Interview] Ocean processes influence monsoon, but it's not always climate change, says M.N. Rajeevan

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**Banner image:** The aftermath of intense rainfall on December 17 and 18 in South Tamil Nadu. Photo by Thinak.

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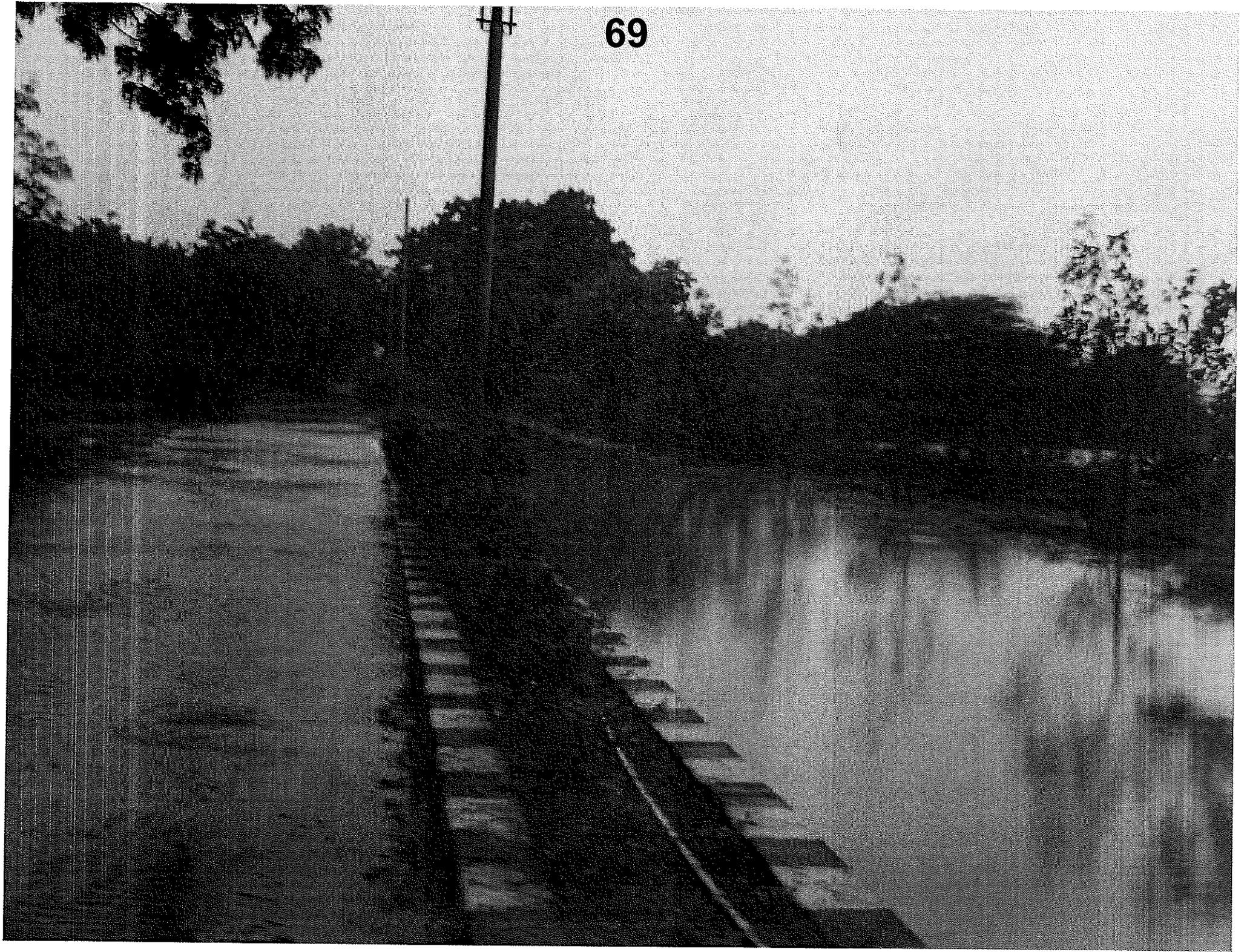
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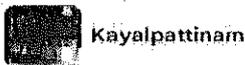
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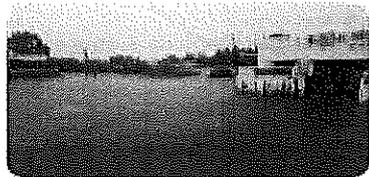


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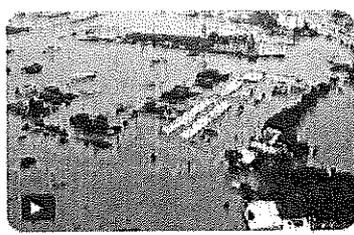


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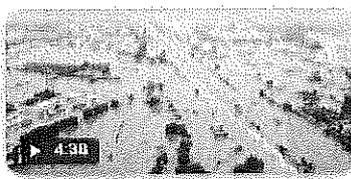
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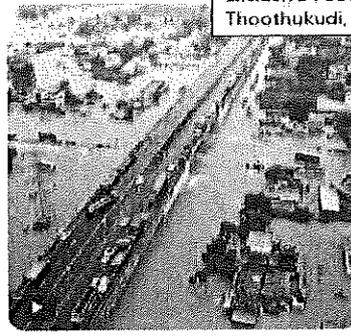


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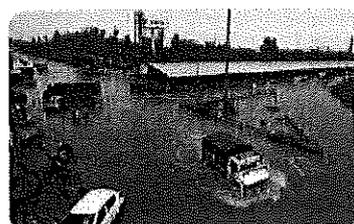
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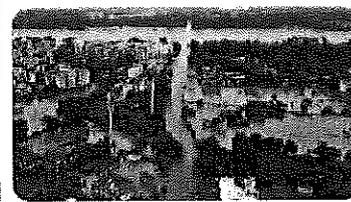
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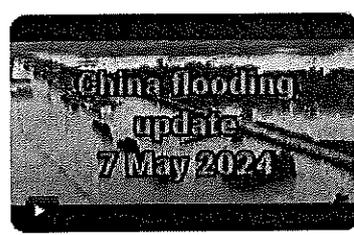
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O.A. No. 268 of 2024

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S/O. Chinnapalam Nadar  
No. 34, Keelanaivaladivillai street  
Arumuganeri-628202

.... Applicant

-Vs-

District Collector  
Thoothukudi, National Highways, 7A,  
PSP Nagar, Korampallam  
Thoothukudi – 628101 & 6 Ors.

...Respondents

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